

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 200/2014**

IN THE MATTER OF:

M.C. Mehta

.....APPLICANT

VERSUS

Union of India & Ors.

...RESPONDENTS

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Place: New Delhi

Dated: 07.02.24

Filed by: Gautam

Advocate

 Supreme Court of India
Reg. No. D/119/98

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand /

Respondent

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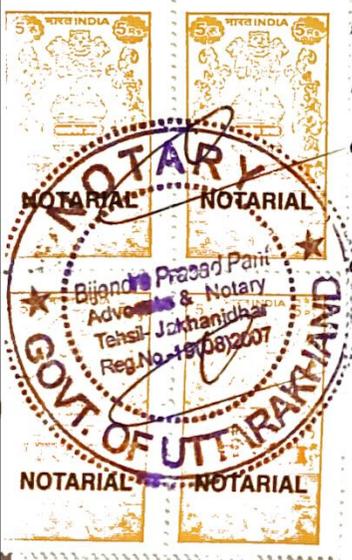
STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT
GANGA PROTECTION COMMITTEE, TEHRI GARHWAL,
THROUGH DISTRICT MAGISTRATE, TEHRI GARHWAL,
UTTARAKHAND IN COMPLIANCE OF THE ORDER DATED
24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL.

I, Mayur Dixit S/o Shri U.C. Dixit aged about 36 years, presently posted as District Magistrate, Tehri Garhwal, District Tehri Garhwal, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That I am the deponent in the present matter and by virtue of my official capacity, I am acquainted with the facts and circumstances of the present matter and as such I am competent to file the present affidavit.
2. That the present matter was listed before this Hon'ble Tribunal on 24.11.2023 and this Hon'ble Tribunal directed the district Magistrates of all the thirteen districts to file the fresh reports with respect to each city/town of the district, disclosing the following information, quoted verbatim herein:

“.....I. Sewage

- a) Per day generation of sewage in each city/town within the District
- b) Quantity of sewage treated per day, city/town wise.
- c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.
- d) Quantity of discharged treated waste from each STP, particularly from fecal coliform.



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- e) *Time bound plan to meet the gap, if any, in generation and treatment of sewage.*
- f) *Details of Hotels, Dharamshala, and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.*
- g) *Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)*

II. Municipal Solid Waste Disposal:

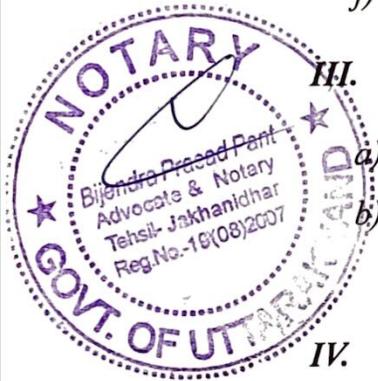
- a) *Per day generation of Solid waste in each city/town within the District.*
- b) *Quantity of solid waste treated per day, in each city/town of the District.*
- c) *The gap in treatment of solid waste.*
- d) *Legacy waste and the time bound plan to treat legacy waste.*
- e) *The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.*
- f) *Current status of dumping of solid waste with reference to location.*

III. Construction and Demolition Waste

- a) *Total per day generation of C & D waste in the District.*
- b) *The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.*

IV. Industrial Effluent Discharge

- a) *Number of Industrial Unit discharging their effluent treated/untreated in River Ganga and its tributaries and details of defaulting industrial units.*
- b) *Total daily generation of such industrial waste within the District.*
- c) *The manner of treatment of the Industrial waste so generated.*




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- d) *The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.*
- e) *The per day generation of industrial solid waste and manner of its treatment and disposal in the District.*

V. Regulation of Flood Plain Zone

- a) *If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.*
- b) *The details of direct discharge of pollutants by the encroachers by the side of the River Ganga and its tributaries in the District.*

VI. Bio medical Waste:

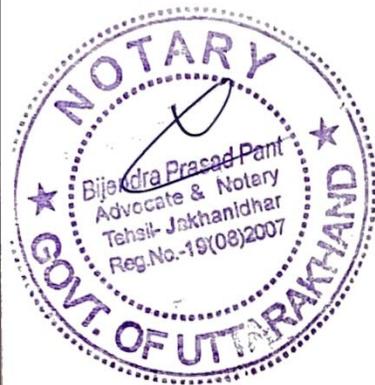
- a) *The per day total generation of bio medical waste in the District.*
- b) *The manner of its treatment and disposal.*

VII. Mining

- a) *Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.*
2. *The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries....."*

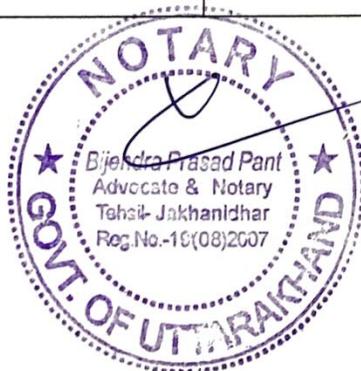
3. That the District Tehri Garhwal in the State of Uttarakhand has Devprayag town, located at the confluence of river Bhagirathi and Alaknanda.
4. That para – wise report on the information sought by the Hon'ble Green

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Tribunal is as follows –

Issues	Information Sought	Implementation and Compliance													
1.Sewage	(a) Per day generation of sewage in each city/town within the district.	<table border="1"> <thead> <tr> <th>Name Of town</th> <th>Per day sewage generation</th> </tr> </thead> <tbody> <tr> <td>Devprayag</td> <td>0.421 MLD</td> </tr> <tr> <td>Kritinagar</td> <td>0.216 MLD</td> </tr> <tr> <td>Munikireti</td> <td>5.42 MLD</td> </tr> <tr> <td>Tapovan</td> <td>2.61 MLD</td> </tr> <tr> <td>New Tehri</td> <td>2.5 MLD</td> </tr> </tbody> </table>	Name Of town	Per day sewage generation	Devprayag	0.421 MLD	Kritinagar	0.216 MLD	Munikireti	5.42 MLD	Tapovan	2.61 MLD	New Tehri	2.5 MLD	
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Tapovan	2.61 MLD														
New Tehri	2.5 MLD														
(b) Quantity of sewage treated per day, city/town wise.	<table border="1"> <thead> <tr> <th>Name of town</th> <th>Per day treated sewage</th> </tr> </thead> <tbody> <tr> <td>Devprayag</td> <td>0.179 MLD</td> </tr> <tr> <td>Kritinagar</td> <td>0.044 MLD</td> </tr> <tr> <td>Muni ki Reti</td> <td>3.00 to 5.00 MLD</td> </tr> <tr> <td>Tapovan</td> <td>2.61 MLD</td> </tr> <tr> <td>New Tehri</td> <td>2.5MLD</td> </tr> </tbody> </table>	Name of town	Per day treated sewage	Devprayag	0.179 MLD	Kritinagar	0.044 MLD	Muni ki Reti	3.00 to 5.00 MLD	Tapovan	2.61 MLD	New Tehri	2.5MLD		<p style="text-align: right;">(Annexure- A)</p> <p>Comments :- Remaining sewage disposal process:</p> <ul style="list-style-type: none"> ➤ In Devprayag and Kritinagar remaining untreated sewage generated by the town population have individual toilet facilities and rest are dependent on community toilets. Most of the households have flush or pour flush toilets connected to septic tank. Household not connected to sewerage system are discharging the effluent of septic tank and totally grey water into nearby tapped drains, which is treated at installed STPs. ➤ In Muni ki reti ➤ 5.00 MLD STP, Chorpani, Muni ki reti - Dhalwala rest 0.42 MLD sewage being diverted to 26 MLD STP, Lakkarghat, Rishikesh as and when required. ➤ In Tapovan STP is receiving less quantity of sewage in comparison of sewage generated, as there is only 11km of sewer line exists covering less than 50% of total population. Remaining sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KFW German Bank in coordination with UUSDA. Remaining sewage is disposed in Septic tank/soak pit by household and hotels in their own STPs. <p style="text-align: right;">(Annexure- A)</p>
Name of town	Per day treated sewage														
Devprayag	0.179 MLD														
Kritinagar	0.044 MLD														
Muni ki Reti	3.00 to 5.00 MLD														
Tapovan	2.61 MLD														
New Tehri	2.5MLD														




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(c) The number of sewage treatment plant existing and their capacity and capacity, utilization and mode of disposal in each city/town.

Name of town& location	STP capacity in MLD	Capacity utilization in MLD
Devprayag		
1.Bah bazar, Devprayag	1.40	0.070
2.Shanti bazar,Devprayag	0.075	0.025
3.Sangam bazar, Devprayag	0.150	0.084
Kritinagar		
1.Near BRO bridge	0.05	0.030
2.Near main market temple	0.01	0.01
Muni ki Reti		
1.Chorpani	5.00	5.00
Tapovan		
1.Tapovan	3.50	1.48
Tehri		
1.Bhagirathi Puram	5.00	2.5

- In Devprayag and Kritinagar STPs are constructed for treatment of domestic sewer & Nala Tapping, which were directly flowing in river. Less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of plants and after treatment, treated effluent released into river.

Name and number of Drains tapped :-

Devprayag- 1.Bah bazar drain

2.Saraswati nala(From Sulabh)

3.Sangam bazar 1

4. Sangam bazar 2

Kritinagar- 1- Near main market temple drain

2- Near new bridge drain

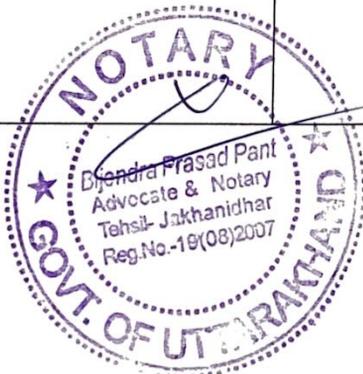
- In Muni ki Reti 5.00 MLD STP, Chorpani, Muni ki reti – Dhanlwala rest 0.42 MLD sewage divert to 26 MLD STP, Lakkarghat, Rishikesh if required. Mode of disposal – Water.
- In Tapovan STP is receiving less quantity of sewage in comparison of sewage generated, as there is only 11km of sewer line exists covering less than 50% of total population. Remaining sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KFW German Bank in coordination with UUSDA. Mode of disposal- Water. This programme is at very initial stage and discussion with stakeholders is going on.

Number of drains tapped:-

There are 13 drains in Muni ki reti & all drains are tapped. In Tapovan there are 07 drains and 5 drains are tapped and 2 drains are seasonal & clear water drains.

- In New Tehri STP is constructed for treatment of domestic sewer after treatment of sewage sludge received at STP which is utilized as per fertilizer for grading of STP and also given free of cost and THDC also takes this treated sewage for parks and gardens.

(Annexure- A)



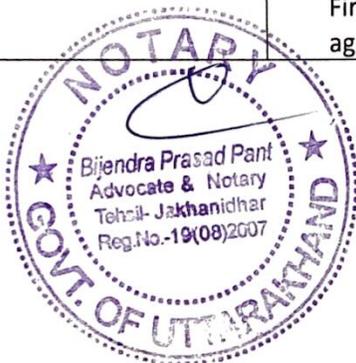
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(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Name of town& location		Quantity of discharged treated sewage(particularly for Fecal coliform) (#/100ml).
	Devprayag		
1.Bah bazar, Devprayag		540	
2.Shanti bazar,Devprayag		130	
3.Sangam bazar, Devprag		220	
Kritinagar			
1.Near BRO bridge		540 reported September 2023. STP found Non-operational as plant was under maintenance work. (Date of Inspection: 12-10-2023).	
2.Near main market temple		54*10 ²	
Muni ki Reti			
1.Chorpani		79	
Tapovan			
1.Tapovan		170	
Tehri			
1.Bhagirathi Puram		220	

(Annexure- B)

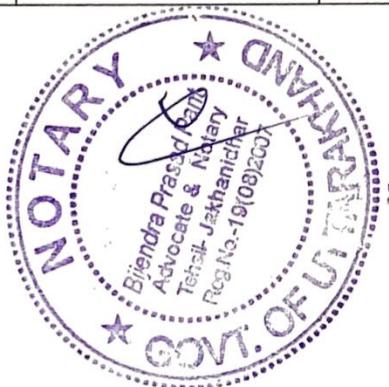
Comment:- At present in Kritinagar near BRO Bridge STP is working Properly and the range of fecal coliform is 70 MPN/100ml .**(Annexure - A)**

(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	1.Devprayag		Co-treatment of 5.0 KLD has been taken into tendering work and accordingly additional units as mentioned in the sanctioned DPR for Co-treatment of septage in existing 1.4MLD STP at Devprayag.
	2.Kritinagar		At present Co-treatment of 30 KLD has been also taken into consideration for Kritinagar septage treatment and accordingly additional units as mentioned in the sanctioned DPR for CO-treatment of septage in existing 3.50MLD STP, Nurseryroad, Srinagar. Tendering work for co-treatment plant is in progress.
	3.Muni ki Reti		An additional 8.0 MLD STP at Muni ki Reti – Dhalwala sanctioned by NMCG under Namami Gange Programme. Tender has been awarded and date of start given from 04.12.2023.
	4.Tehri		STP plant is 50% Utilized of its design capacity of 5 MLD.
	Comments:-		
➤ In Kritinagar for the Co- treatment of 30 KLD E- Tender invited on 25-07-2022. Pre -bid meeting held & clarification on queries uploaded on site. Bid submission work in progress. Firms are not interested in Co- treatment work. Executive agencies is of opinion that FSTPs may be proposed instead of			




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		<p>co-treatment so that independent treatment of septage can be done which will avoid any possible Re tender invited by GM (Ganga), UKPJN, Haridwar.</p> <p>➤ The current status of an additional 8.0 MLD STP at Muni ki reti- Dhalwala survey, design & drawings works is in progress.</p> <p style="text-align: right;">(Annexure- A)</p>																								
	(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	<p>Total number of registered hotels having valid CCA – 205. Hotel without valid CCA - 57 Show cause issued against – 57 Copy of the action taken has been attached.</p> <p style="text-align: right;">(Annexure- B)</p>																								
	(g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml).	<table border="1"> <thead> <tr> <th>S.No.</th> <th>Name of the monitoring point</th> <th>Range of fecal coliform(MPN/100ml)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>River Alaknanda B/C River Bhagirathi at Devprayag</td> <td><1.8</td> </tr> <tr> <td>2</td> <td>River Bhagirathi B/C River Alaknanda at Devprayag</td> <td><1.8</td> </tr> <tr> <td>3</td> <td>River Alaknanda A/C River Bhagirathi (River Ganga D/S) at Devprayag</td> <td><1.8</td> </tr> <tr> <td>4</td> <td>Tehri Lake at Koti colony, Tehri</td> <td>40</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure- B)</p>	S.No.	Name of the monitoring point	Range of fecal coliform(MPN/100ml)	1	River Alaknanda B/C River Bhagirathi at Devprayag	<1.8	2	River Bhagirathi B/C River Alaknanda at Devprayag	<1.8	3	River Alaknanda A/C River Bhagirathi (River Ganga D/S) at Devprayag	<1.8	4	Tehri Lake at Koti colony, Tehri	40									
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2.Municipal Solid Waste disposal	(a) Per day generation of Solid Waste in each city/town with in the district.	<table border="1"> <thead> <tr> <th>Name of city/town</th> <th>Per day generation of solid waste</th> </tr> </thead> <tbody> <tr> <td>1.Chamba</td> <td>4.4 ton</td> </tr> <tr> <td>2.Tehri</td> <td>10.58 ton</td> </tr> <tr> <td>3.Lambgaun</td> <td>0.8 ton</td> </tr> <tr> <td>4.Narendranagar</td> <td>0.15 ton</td> </tr> <tr> <td>5.Ghansali</td> <td>2.09 ton</td> </tr> <tr> <td>6.Muniki Reti</td> <td>19.84 ton</td> </tr> <tr> <td>7.Devprayag</td> <td>0.8 ton</td> </tr> <tr> <td>8.Kritinagar</td> <td>0.75 ton</td> </tr> <tr> <td>9.Chamiyala</td> <td>2 ton</td> </tr> <tr> <td>10.Tapovan</td> <td>1.5 ton</td> </tr> <tr> <td>11.Gaza</td> <td>0.99 ton</td> </tr> </tbody> </table> <p style="text-align: right;">(Annexure –C)</p>	Name of city/town	Per day generation of solid waste	1.Chamba	4.4 ton	2.Tehri	10.58 ton	3.Lambgaun	0.8 ton	4.Narendranagar	0.15 ton	5.Ghansali	2.09 ton	6.Muniki Reti	19.84 ton	7.Devprayag	0.8 ton	8.Kritinagar	0.75 ton	9.Chamiyala	2 ton	10.Tapovan	1.5 ton	11.Gaza	0.99 ton
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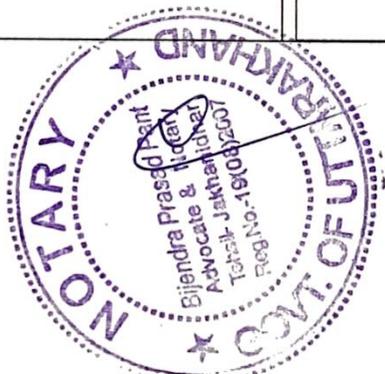



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(b) Quantity of Solid Waste treatment per day, in each city/town of the district.	Name of city/town		Quantity of solid waste treatment per day
	1.Chamba		3.85 ton
	2.Tehri		4.75 ton
	3.Lambgaun		0.5 ton
	4.Narendranagar		0.15 ton
	5.Ghansali		2.09 ton
	6.Muniki Reti		19.84 ton
	7.Devprayag		0.8 ton
	8.Kritinagar		0.75 ton
	9.Chamiyala		2 ton
	10.Tapovan		1.5 ton
	11.Gaza		0.99 ton

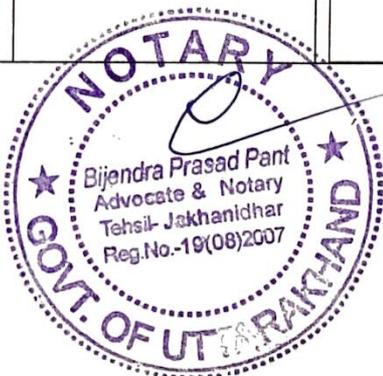
(Annexure -C)

(c) The gap in treatment of Solid Waste.	Name of city/town		Gap in treatment of solid waste	Process of disposal of solid waste
	1.Chamba		0.55 ton	The solid waste is collected in segregated manner from every premises by door to door collection which is later taken to the landfill at Mukri, B.puram where it is further segregated and the untreated waste is dumped/processed in the dumping yard Mukri, B.Puram.
	2.Tehri		5.82 ton	The solid waste is collected in segregated manner from every premises by door to door collection which is later taken to the landfill at Mukri, B.puram where it is further segregated and the untreated waste is dumped/processed in the dumping yard.
	3.Lambgaun		0.3 ton	The solid waste is collected in segregation manner from door to door from all the 4 wards by the outsourcing agency (Fendeswar association) and later taken to land fill site, where it is further segregated and compost is made up from wet waste and dry waste is further compacted.



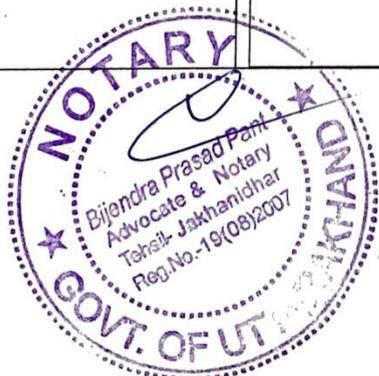

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		4.Narendranagar	100% treatment of MSW	Door to Door segregated solid waste collected from the household, then sent out to palika's solid waste plant, where wet waste sent to Nadia pit for composting & dry waste processing is being done at MRF facility, where dry waste separated in plastic, cardboard, rubber, tin, paper etc. after segregation and compacted segregated waste sold to recycler.
		5.Ghansali	100% treatment of MSW	In ULB area, organic and inorganic door to door garbage collection is done by an outsourced agency with 2 garbage vehicles. At those places in the town where the garbage vehicle cannot reach, the Safai mitra collects the garbage in two bags and bring it to the vehicle. After which the garbage is brought to the present temporary garbage disposal site on Ghansali-Chamiyala motor road where the inorganic waste is sorted item wise and sold for recycling.
		6.Muniki Reti	100% treatment of MSW	ULB use windrow aerobic composting system for disposal of MSW .Average 18MT inward waste as per current generation and around 3 to 4 Mt recycling material is being treated at MRF center.(Khara Shrot, Near Janki Setu, Ram jhula near parking)
		7.Devprayag	100% treatment of MSW	In ULB are, organic and inorganic door to door garbage collection is done by an outsourced agency with garbage vehicles. At those places in the town where the garbage vehicle cannot reach, the Safai



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			mitra collects the garbage in two bags and bring it to the vehicle. After that the waste is brought to the MRF near the Belly band, where the inorganic waste is separated and sorted item wise and compacted through compactor and stored in the warehouse for disposal. Organic waste is put into compost pits.	
		8.Kritinagar	100% treatment of MSW	The solid waste is collected in segregated manner from every premises by door to door collection which is later taken to the landfill at word no. 2 Newny Sain trenching ground where it is further segregated and the dry waste is compacted and the wet waste is kept in the pits to make compost.
		9.Chamiyala	100% treatment of MSW	The solid waste is collected in segregated manner from every premises by door to door collection which is later taken to Andariya (Ghansali) where dry waste is compacted and wet waste is kept in the compost pits.
		10.Tapovan	100% treatment of MSW	Solid waste is collected separately(wet & dry). There is no dumping sites in ULB area the collected segregated waste has been sent to solid waste management plant nagar palika parishad Muni ki reti for treatment.
		11.Gaza	100% treatment of MSW	The solid waste is collected from door to door by the outsourcing agency. At those places in the town where the garbage vehicle cannot reach, the safai mitra collects the garbage in two bags and bring it to



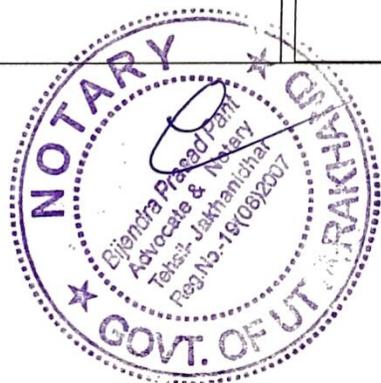

 District Magistrate
 Tehri Garhwal

the vehicle. later the waste is taken to temporary land fill site Gaja- Khadi motor road material recovery facility (MRF) site. where biotic and a biotic waste is further segregated, dry waste is compacted by compactor & sold for recycling and biotic waste is kept into compost pit.

(Annexure –C)

(d) Legacy waste and the time bound plan to treat legacy waste.

Name of city/town	Time bound plan to treat legacy waste	Treatment of legacy waste
1.Chamba	Legacy Waste treatment is done by Nagar palika parishad in the year 2021-22.	Legacy Waste treatment is done by Nagar palika parishad in the year 2021-22.
2.Tehri	3500MT legacy waste is in nagar palika tehri, DPR is being prepared for the legacy waste treatment.	DPR is being prepared for the legacy waste treatment.
3.Lambaun	8MT legacy waste is in nagar palika Lambaun, at present outsourcing institution is working on legacy waste.	Work on ULB's trenching ground is under process and 90% of work is completed, after completion of work ULB will work on legacy waste, at present outsourcing Fendeswar association is working on legacy waste, at present segregation of dry and wet waste is carried out and compost has been making from the wet/ biotic waste.
4.Narendranagar	600MT legacy/RDF waste is in nagar palika Narendra nagar Cluster Based approach has been taken with nearby UDD and Nagar Palika/ Panchayats.	DPR is being prepared for legacy waste and RDF waste treatment.

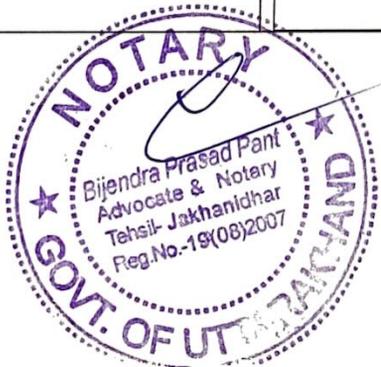


✓
District Magistrate
Tehri Garhwal

		5.Ghansali	There is no legacy waste in nagar panchayat Ghansali.	There is no legacy waste in nagar panchayat Ghansali.
		6.Muniki Reti	8500 MT legacy waste has been treated and approximate 4500 MT legacy waste tender has been awarded, within 90 days 100% legacy waste will be treat as per CPCB guideline.	For the process of legacy waste excavation, screening and windrow processing techniques is being used for treatment, ULB has treated it's 70% of legacy waste and rest 30% will be treated within 60 days.
		7.Devprayag	There is no legacy waste in nagar palika parishad Devprayag.	There is no legacy waste in nagar palika parishad Devprayag.
		8.Kritinagar	3000 tonne legacy waste is remaining, time bound is January 2024.	Legacy waste treatment is done by ULB at 6 th January 2024.
		9.Chamiyala	There is no legacy waste in nagar panchayat Chamiyala.	Legacy waste treatment is done by ulb in the year 2021-22
		10.Tapovan	There is no legacy waste in nagar panchayat Tapovan	There is no legacy waste in ULB area.
		11.Gaja	There is no legacy waste in nagar panchayat Gaja.	There is no legacy waste in nagar panchayat Gaja.

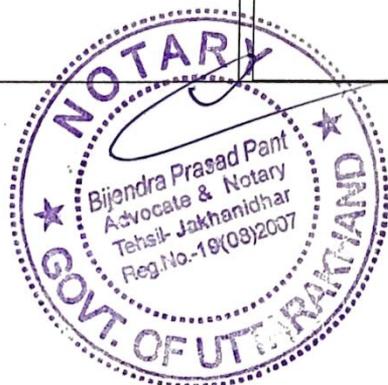
(Annexure –C)

(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Name of city/town	Manner of utilization of the treated waste
	1.Chamba	Legacy waste treatment is done by ULB in the year 2021-22 by the contracted agency Zeron engineering private limited, Industrial area Gaziabad.
	2.Tehri	DPR is being prepared for the legacy waste treatment.
	3.Lambgaun	Work on ULB's trenching ground is under process and 90% of work is completed, after completion of work ULB will work on legacy waste, at present outsourcing Fendeswar association is working on legacy waste.
	4.Narendranagar	After the treatment of MSW/legacy waste recyclable residue is sold to recycler, for RDF and inert waste sent out to Rishikesh Plant.



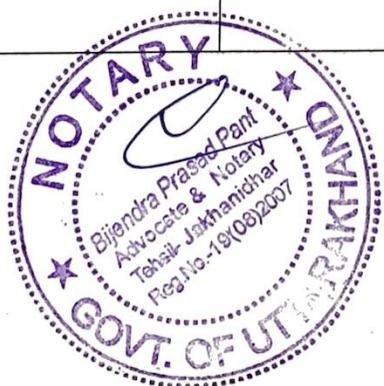

 District Magistrate
 Tehri Garhwal

	5.Ghansali	There is no legacy waste in nagar panchayat Ghansali.
	6.Munikireti	After the treatment of MSW/legacy waste recyclable residue is sold to recycler, RDF sent to authorized dealer and inert sent to SLF site.
	7.Devprayag	Aerobic system PIT Based composting recovery of recyclable & rejects is sent to Kritinagar land fill site.
	8.Kritinagar	Aerobic system PIT Based composting recovery of recyclable & rejects is sent to land fill site.
	9.Chamiyala	There is no legacy waste is nagar panchayat Chamiyala.
	10.Tapovan	There is no legacy waste in nagar panchayat Tapovan.
	11.Gaza	There is no legacy waste in nagar panchayat Gaja.
	(Annexure –C)	
(f) Current status of dumping of solid waste with reference to location.	Name of city/town	Current status of dumping of solid waste
	1.Chamba	Currently ULB is doing 100% door to door collection and segregation of waste and then carried to trenching ground in Mukri, B.Puram where further segregation is done and further treatment of dry and wet waste is done separately.
	2.Tehri	Nagar palika parishad Tehri is currently achieving 100% door to door collection and 70% segregation of waste which is further taken to trenching ground in Mukri, B.Puram where further segregation is done and further treatment of dry and wet waste to make compact and compost respectively.
	3.Lambgaun	Currently, ULB is doing 100% door to door collection and segregation of waste, collected waste carried to ward no-2 and Lambgaun bazar Gadaira in Lambgaun where further segregation done to separate wet and dry waste.
	4.Narendranagar	Currently ULB is doing 100% door to door collection and segregation of waste and then carried to Kumhar Kheda, where dry waste processing is being done by MRF facility, dry waste separate in plastic, cardboard, rubber, tin, paper etc. After segregation segregated waste sold to recycler and wet waste sent to nadep pit for composting. Mix waste is being separated into dry and wet waste by the use of trommel machine.



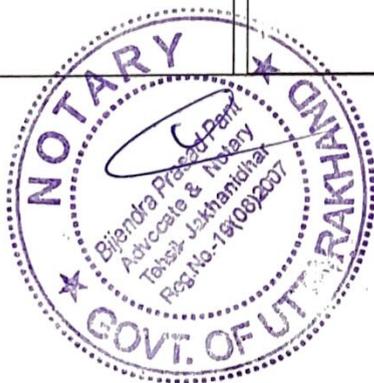

District Magistrate
Tehri Garhwal

		5.Ghansali	Nagar panchayat Ghansali is currently achieving 100% door to door collection and segregation of waste, which is further taken to temporarily trenching ground Ghansali-Chamiyala motor road where further segregation is done and further treatment of dry and wet waste to make compost respectively.
		6.Munikireti	Currently, ULB is doing 100% door to door collection and segregation of waste and then carried to Kharashrot MSW plant, where dry waste processing is being done by MRF facility, dry waste separated in plastic, cardboard, rubber, tin, paper etc. After segregation segregated waste sold to recycler and wet waste sent to Nadep pit for composting. Mix waste is being separated into dry and wet waste by the use of trammel machine after that above process used for dry and wet waste.
		7.Devprayag	In NPP Devprayag 100% door to door collection carried out. Location of dumping site is Ward No.1 Beli Band Devprayag.
		8.Kritinagar	Location of dumping site is Ward No.2 Dang Dhari motor marg Kritinagar.
		9.Chamiyala	In NP Chamiyala 100% door to door collection carried out. Location of dumping site is temporary trenching ground Ghansali – Chamiyala motor road.
		10.Tapovan	No dumping site in ULB area, the collected segregated waste has been sent to Nagarpalika muni ki reti solid waste management plant for treatment.
		11.Gaza	Location of dumping site is Gaja – Khadi road.
		(Annexure –C)	
3.Construction and Demolition waste	(a) Total per day generation of C&D Waste within the district.	Name of city/town	Per day generation of C&D waste
		1.Chamba	0.11 ton
		2.Tehri	0.22 ton
		3.Lambgaun	0 ton
		4.Narendranagar	0.11 ton
		5.Ghansali	0 ton
		6.Munikireti	0.55 ton
		7.Devprayag	0.11 ton
		8.Kritinagar	0.11 ton
		9.Chamiyala	0.055 ton
		10.Tapovan	0 ton
		11.Gaja	0.74 ton
		(Annexure –C)	




 District Magistrate
 Tehri Garhwal

(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.	Name of city/town	Details of plant established
	1.Chamba	Currently ULB doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D waste is used for filling of pits in road and street paths around the ULB area.
	2.Tehri	Nagar palika parishad Tehri doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D waste is used for filling of pits in road and street paths around the ULB area.
	3.Lambgaun	Currently ULB doesn't have any plant for treatment of C&D waste.The quantity of C&D waste in ULB area is very less and site where the C&D waste is produce which is being utilized by same site.
	4.Narendranagar	Currently ULB doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D waste is used for filling of pits in road and street paths around the ULB area.
	5.Ghansali	Currently ULB doesn't have any plant for treatment of C&D waste. The quantity of C&D waste in ULB area is very less and site where the C&D waste is produce which is being utilized by same site.
	6.Munikireti	Currently ULB doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D waste is used for filling of pits in road and street paths around the ULB area.
	7.Devprayag	Nagar palika parishad Devprayag does not have its plant for treatment of the C&D waste. The generated waste is used in back filling in low lying areas.
	8.Kritinagar	Currently ULB doesn't have plant for treatment of C&D waste, the waste that is generated is used in back filling in low lying areas, and remaining is disposed by the dump site by the nagar palika.
	9.Chamiyala	Nagar panchayat Chamiyala does not have its plant for treatment of the C&D waste the waste that is generated is used in back filling in low lying areas.




 District Magistrate
 Tehri Garhwal

		10.Tapovan	Currently ULB doesn't have plant for treatment of C&D waste.C&D waste collected from ULB area goes to NH sites for dumping.
		11.Gaja	Currently ULB doesn't have plant for treatment of C&D waste.The quantity of C&D waste in ULB area is very less and site where the C&D waste is produce which is being utilized by same site, if they did not used the C&D waste then the waste is carried out to dumping site which is decided by the PWD dept.
(Annexure -C)			
4.Industrial Effluent discharge	(a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total number of industries registered – 136 There is no Industrial effluent discharging unit out of total registered industries, and no violation reported. All the industries have their own ETP plant.	
	(Annexure- B)		
	(b) Total daily generation of such industrial waste with in the district.	51.198 MT/ Annum disposed through Authorized TSDF's - 05	
	(Annexure- B)		
	(c) The manner of treatment of the industrial waste so generated.	Treatment, storage and disposal facilities(TSDF) - M/s Bharat Oil & Waste Management, Roorkee	
(Annexure- B)			
(d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet.	There is no CTEP & ETP discharge effluent.		
(Annexure- B)			
(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	51.198 MT/ Annum disposed through TSDF/ Authorised recyclers, TSDF - M/s bharat Oil& Waste Management, Roorkee		
(Annexure- B)			




 District Magistrate
 Tehri Garhwal

5.Regulation of flood Plain Zone	(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.	In Tehri Garhwal flood plain zone has been demarcated as follows:- For the Bhilanga river(both side) - From Gangi to Ghansali. For the Gana river(right river bank) – From confluence of Devprayag to Dhalawala den Muni ki Reti. For the Bhagirathi river(both side) – From Koteswar dam to confluence of Devprayag. For the Alaknanda river(both side) – From Shrinagar dam to Devprayag. (Annexure- D)
	(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.	There is no any encroachment along with the bank of Ganga and its tributaries so the details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district is zero. (Annexure- D)
6. Bio medical waste	(a) The per day total generation of bio medical waste in the district.	The total estimated daily production of bio medical waste in the district is 60 Kg.(according to medical department). (Annexure- E) Total HCF – 463 and total bio medical waste generation – 67.44 kg/day.(according to Uttarakhand Pollution control Board). (Annexure – B)
	(b) The manner of its treatment and disposal.	In District hospital Baurari/ Sub district hospital Narendranagar/ all community health centre/ public health centre, bio medical waste disposal is done by medical pollution control committee (MPCC) and in other medical units of district it is done through deep burial. (Annexure – B)(Annexure- E)
7.Mining	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM) and Sustainable Sand Minig Management Guidelines 2016.	There are two cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and the action taken according to Prevention of Illegal Mining Transportation and Storage Rules 2021. Copy of the action taken has been attached. (Annexure- F)
8.Ecological flow of river	The concerned hydro project set up on river	THDCIL is always releasing water from its Tehri Hydro Power Complex consisting of Tehri HPP and Koteswar HEP adhering to



District Magistrate
Tehri Garhwal

	Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.	e- flow gazette notification issued on 10.10.2018. Further, CWC provide discharge to released, considering requirement of irrigation and drinking water in the downstream form Tehri/Koteshwar HEPs which is more than the flow requirement as specified by Hon'ble NGT.Tehri Damhas always maintained more than 15% of the inflow of water. <p style="text-align: right;">(Annexure- G)</p>
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5. In view of the facts and circumstances as explained here in above sincere efforts are taken by the District Ganga Protection Committee, District Tehri Garhwal, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.


 District Magistrate
 DEPENDENT
 Tehri Garhwal



VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at New Tehri, Uttarakhand on this 7th day of February, 2024.



Sworn Solemnly Affirmed by
 Deponent... Mayma Dixit
 S/o, W/o, D/o... U.C. Dixit
 Residing at... 7-2-24
 (Bijendra Prasad Pant)
 Advocate/NOTARY
 Tehsil-Jakhniidhar
 Tehri Garhwal (U.K.)

H
 District Magistrate
 DEPONENT
 Tehri Garhwal

Filed by:

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand /
 Respondent

Office: A-25, Second floor,

Defence Colony, New Delhi-110024

Mobile No. 9811101934

Email- officeofkaushalgautam@gmail.com

Item No.04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.200/2014
(C.W.P. No. 3727/1985)
(I.A. No. 340/2022)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 24.11.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv. for Applicant
Respondent: Mr. Kaushal Gautam, AAG with Ms. Snehpreet Kaur, Adv. for the
State of Uttarakhand
Mr. Rahul Verma, AAG for the State of Uttarakhand & SIIDCUL
Mr. Mukesh Verma, Adv. for UKPCB
Mr. Gigi.C.George, Adv. for NMCG

ORDER

1. The issue under consideration in this Original Application is about prevention, control and abatement of pollution of River Ganga. The Tribunal in the previous order dated 05.09.2023 had taken note of the fact that the main stream of river Ganga in Uttarakhand flows from 7 district and its tributaries from 6 Districts thus, there are total 13 districts abating river Ganga or its tributaries. The Tribunal had also taken note of the written submission of the Counsel for the Applicant dividing the entire stretch of River Ganga in State of Uttarakhand in three parts and accordingly had reproduced the issues pointed out by counsel for the applicant for each of the stretch and directed the District Collector, the Ex-Offico Chairman of District Ganga Protection Committee to submit a report and such reports were called from each of the 13 Districts in pursuance to the direction of the Tribunal. The reports have

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W
District Magistrate
Tehri Garhwal

been submitted for district of Nainital, Champawat, Udham Singh Nagar, Pithoragarh, Tehri, Devprayag, Chamoli, Haridwar, Pauri Garhwal and Bageshwar and we have gone through those reports. We find that the basic information for proper consideration of the issue have not been disclosed by any of the District. For each of the District with respect to each city/town of the District apart from the other information, following information is required to be disclosed

I. Sewage

- a) Per day generation of sewage in each city/town within the District.
- b) Quantity of sewage treated per day, city/town wise.
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste in each city/town within the District.
- b) Quantity of solid waste treated per day, in each city/town of the District.
- c) The gap in treatment of solid waste.

- d) Legacy waste and the time bound plan to treat legacy waste.
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.
- f) Current status of dumping of solid waste with reference to location.

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste within the District.
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.
- b) Total daily generation of such industrial waste within the District.
- c) The manner of treatment of the industrial waste so generated.
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.
- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.
- g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.

District Magistrate
Tehri Garhwal

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste in the District.
- b) The manner of its treatment and disposal.

VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.
2. The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15 % of flow of water in the river Ganga and its tributaries.
 3. On the perusal of the reports filed by the District Magistrates of different Districts of Uttarakhand, we find that the above relevant information is missing. Such information is also required by the concerned District Magistrate of other Districts of the State from where river Ganga or its tributaries are flowing. Therefore, we direct that this order be circulated to the Chief Secretaries of all the concerned States i.e. Uttarakhand, Uttar Pradesh, Jharkhand, Bihar and West Bengal so that the report filed by the concerned District Magistrates include the above information.
 4. Let the fresh report be submitted by the concerned District Magistrates of State of Uttarakhand within eight weeks.
 5. List this matter on 9th February, 2024

Prakash Shrivastava, CP

4


District Magistrate
Tehri Garhwal

30707

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Sudhir Agarwal, JM

Dr. A. SenthilVel, EM

November 24, 2023
Original Application No.200/2014
(I.A. No. 340/2022)
HB

W
District Magistrate
Tehri Garhwal

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बहीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Srinagar-Garhwal-246174

Tel 01346 297113 Email : <pmganganagar@gmail.com>

पत्रांक 1353/जी-11/06 दिनांक 06.12.2023 प्रेषण का माध्यम ई-मेल डाक द्वारा
सेवा में

ADM/04/LBC-II

ADM/04/LBC-II

जिलाधिकारी,
टिहरी।

जिलाधिकारी
टिहरी गढ़वाल।
8/12/23

विषय:-
महोदय,

मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs
Union of India में दिए गये निर्देशों के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक आपके कार्यालय पत्रांक 310/एल0बी0सी0-1/ (2023-2024), नई टिहरी
दिनांक 02.12.2023 के अनुपालन में इस इकाई से सम्बन्धित निम्न बिन्दुओं पर आख्या निम्नवत् है :-

	सूचना	आख्या		
		Name of town	Per day sewage Generation	
(a)	Per Day Generation of sewage in each city/town with the district	Devprayag	0.421 mld	
		Kirttiangar	0.216 mld	
(b)	Quantity of sewage treated per day, city/town wise	Devprayag	0.179 mld	
		Kirttiangar	0.044 mld	
(c)	The number of sewage treatment plant existing and there capacity utilization and mode of disposal in each city/town	Name of town & Location	STPs capacity in mld	Capcity utilization in mld
		Devprayag		
Sewage		1- Bah bazar, Devprayag	1.40	0.070
		2- Shanti bazar, Devprayag	0.075	0.025
		3- Sangam bazar, Devprayag	0.150	0.084
		Kirttiangar		
		1- Near BRO Bridge	0.05	0.030
		2- Near main Market Temple	0.01	0.014
		In Devprayag and Kirttiangar STPs are constructed for Treatment of domestic sewer & Nala Tapping, which were directly flowing on river. In view of this after treatment of sewage, the less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of STPs plants and after treated effluent released into river.		
(d)	Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	As per point No #(C) Test Report for fecal Coliform attached		
(e)	Sewage Time bound plan to meet the gap, if any, in any, in generation and treatment of sewage.	<ul style="list-style-type: none"> At Present Co-treatment of 30 KLD has been also taken into consideration for Kirttiangar Saptage treatment and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 3.50 MLD STP, Nursery Road, Srinagar. Tendering work for co-treatment plant is in progress Co-treatment of 5.0 KLD has been taken into Tendering work and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 1.4.MLD STP at Devprayag. 		

(f)	Sewage	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them	Information not related to this unit.
(g)		Water quality in river and its tributaries in abutting districts/towns in term of fecal coliform (MPN/100 ml)	Information not related to this unit.

संलग्नक - उपरोक्तानुसार -

भवदीय
 (रविन्द्र सिंह)
 परियोजना प्रबन्धक
 6/12/2023

पृ0सं0 एवं दिनांक उपरोक्तानुसार
 प्रतिलिपि :-

1. प्रभागीय वनाधिकारी, सदस्य व संयोजक, जिला गंगा संरक्षण समिति, टिहरी।
2. महाप्रबन्धक, निर्माण मण्डल, (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।
3. इं0 अनुराग अग्रवाल परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।
4. इं0 सुधीर कुमार अपर सहा0अभि0।

परियोजना प्रबन्धक
 6/12/2023
 512

W
 District Magistrate
 Tehri Garhwal

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल

30710



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Srinagar-Garhwal-246174

Tel 01346 297113 Email : <pmganganagar@gmail.com>

पत्रांक 124	क्रमांक-4	दिनांक 25/01/2024	प्रेषण का माध्यम	ई-मेल	डाक द्वारा
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जिलाधिकारी,
टिहरी गढ़वाल।

विषय:- मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs Union of India में दिए गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 137/गंगा समिति (2023-24) टिहरी गढ़वाल दिनांक 24.01.2024 के अनुपालन में मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs Union of India के सम्बन्ध में इस इकाई से सम्बन्धित बिन्दुओं एवं इकाई में प्राप्त उत्तराखण्ड जल संस्थान देवप्रयाग की सूचना संलग्नक कर प्रेषित है।
संलग्नक :- उपरोक्तानुसार।

भवदीय
Ganga
(रविन्द्र सिंह) 25/01/2024
परियोजना प्रबन्धक

पृ0सं0 एवं दिनांक उपरोक्तानुसार
प्रतिलिपि :-

1. प्रभागीय वनाधिकारी, सदस्य व संयोजक, जिला गंगा संरक्षण समिति, टिहरी।
2. महाप्रबन्धक, निर्माण मण्डल, (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।
3. इं0 अनुराग अग्रवाल परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।
4. इं0 सुधीर कुमार अपर परियोजना अभियन्ता।

Ganganagar
25/01/2024
परियोजना प्रबन्धक

ou

W
District Magistrate
Tehri Garhwal

Issues	Information Sought	Implementation and Compliance		Non Compliance and inputs required from the state												
1. Sewage	(a) Per day generation of sewage in each city/town with in the district. (b) Quantity of sewage treated per day, city/town wise.	<table border="1"> <thead> <tr> <th data-bbox="1152 761 1191 1064">Name Of town</th> <th data-bbox="1152 1064 1191 1556">Per day sewage generation</th> </tr> </thead> <tbody> <tr> <td data-bbox="1121 761 1152 1064">Devprayag</td> <td data-bbox="1121 1064 1152 1556">0.421 MLD</td> </tr> <tr> <td data-bbox="1089 761 1121 1064">Kritinagar</td> <td data-bbox="1089 1064 1121 1556">0.216 MLD</td> </tr> <tr> <td data-bbox="1058 761 1089 1064">Munikireti</td> <td data-bbox="1058 1064 1089 1556">5.42 MLD</td> </tr> <tr> <td data-bbox="1027 761 1058 1064">Tapovan</td> <td data-bbox="1027 1064 1058 1556">2.61 MLD</td> </tr> <tr> <td data-bbox="995 761 1027 1064">New Tehri</td> <td data-bbox="995 1064 1027 1556">2.5 MLD</td> </tr> </tbody> </table> (Annexure-A)		Name Of town	Per day sewage generation	Devprayag	0.421 MLD	Kritinagar	0.216 MLD	Munikireti	5.42 MLD	Tapovan	2.61 MLD	New Tehri	2.5 MLD	- Implementation and Compliance has been done by the state.
		Name Of town	Per day sewage generation													
Devprayag	0.421 MLD															
Kritinagar	0.216 MLD															
Munikireti	5.42 MLD															
Tapovan	2.61 MLD															
New Tehri	2.5 MLD															
<table border="1"> <thead> <tr> <th data-bbox="901 761 940 1064">Name of town</th> <th data-bbox="901 1064 940 1556">Per day treated sewage</th> </tr> </thead> <tbody> <tr> <td data-bbox="870 761 901 1064">Devprayag</td> <td data-bbox="870 1064 901 1556">0.179 MLD</td> </tr> <tr> <td data-bbox="838 761 870 1064">Kritinagar</td> <td data-bbox="838 1064 870 1556">0.044 MLD</td> </tr> <tr> <td data-bbox="807 761 838 1064">Muni ki Reti</td> <td data-bbox="807 1064 838 1556">3.00 to 5.00 MLD</td> </tr> <tr> <td data-bbox="776 761 807 1064">Tapovan</td> <td data-bbox="776 1064 807 1556">2.61 MLD</td> </tr> <tr> <td data-bbox="744 761 776 1064">New Tehri</td> <td data-bbox="744 1064 776 1556">2.5MLD</td> </tr> </tbody> </table> (Annexure-A)		Name of town	Per day treated sewage	Devprayag	0.179 MLD	Kritinagar	0.044 MLD	Muni ki Reti	3.00 to 5.00 MLD	Tapovan	2.61 MLD	New Tehri	2.5MLD	- There is a gap between the generation and treatment of sewage per day. - How is the remaining untreated sewage disposed of? The remaining untreated sewage generated by the town population have individual toilet facilities and rest are dependent on community toilets. Open defecation is very rare in town. Most of the households have flush or pour flush toilets connected to septic tank. Household not connected to sewerage system are discharging the effluent of septic tank and totally grey water into nearby tapped drains, which is treated at installed STPs		
Name of town	Per day treated sewage															
Devprayag	0.179 MLD															
Kritinagar	0.044 MLD															
Muni ki Reti	3.00 to 5.00 MLD															
Tapovan	2.61 MLD															
New Tehri	2.5MLD															


 District Magistrate
 Tehri Garhwal

(c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Name of town & location		STP capacity in MLD	Capacity utilization in MLD
	Devprayag	1. Bah bazar, Devprayag	1.40	0.070
	2. Shanti bazar, Devprayag		0.075	0.025
	3. Sangam bazar, Devprayag		0.150	0.084
	Kritnagar	1. Near BRO bridge	0.05	0.030
	2. Near main market temple		0.01	0.014
	Muni ki Reti	1. Chorpani	5.00	5.00
	Tapovan	1. Tapovan	3.50	1.48
	Tehri	1. Bhagirathi Puram	5.00	2.5

• In Devprayag and Kritnagar STPs are constructed for Treatment of domestic sewer & Nala Tapping, which were directly flowing in river. Less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of plants and after treatment, treated effluent released into river.

Town	Name of Drains tapped to STPs
Devprayag	1. Bah Bazar Drain. 2. Saraswati Nala (From Sulabh) 3. Sangam Bazar 1 4. Sangam Bazar 2
Kritnagar	1- Near main Market Temple Drain 2- Near new Bridge Drain

- In Rishikesh, few more sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KFW German Bank in coordination with USDA. What is the timebound plan to finish the proposed sewage network in Rishikesh.
 - How many drains are there in the mainstream of Ganga, how many are tapped?
 - How many drains are flowing in the tributaries of the ganga, and how many are tapped?


 District Magistrate
 Tehri Garhwal

(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.		Name of town& location	Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml)..	Implementation and Compliance has been fully - done but Near BRO bridge STP is under maintenance as mentioned in the respective table. (What is present status of the operation of the STP?)
		Devprayag		Justification letter provided by O&M agency Utarakhand Jal Sansthan, Devprayag vide letter no 2123/STP/2023-24 dated 25-01-2024 (Letter Attached)
		1. Bah bazar, Devprayag	540	
		2. Shanti bazar, Devprayag	130	
		3. Sangam bazar, Devprag	220	At present Near BRO bridge STP at Kirtinagar is working properly
		Kirtinagar		
		1. Near BRO bridge	540 reported September 2023. STP found Non-operational as plant was under maintenance work. (Date of Inspection: 12-10-2023).	What is the range of fecal coliform in the present treated sewage?
		2. Near main market temple	54*10 ²	Test Reports Attached for fecal coliform.
		Muni ki Reti		
		1. Chorpani	79	
		Tapovan		
		1. Tapovan	170	
		Tehri		
		1. Bhagirathi Puram	220	

(Annexure-B)



 District Magistrate
 Tehri Garhwal

	<p>(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.</p>	<table border="1"> <tr> <td data-bbox="93 734 1297 936">1. Devprayag</td> <td data-bbox="93 936 1297 1594">Co-treatment of 5.0 KLD has been taken into tendering work and accordingly additional units as mentioned in the sanctioned DPR for Co-treatment of septage in existing 1.4MLD STP at Devprayag.</td> </tr> <tr> <td data-bbox="93 936 1297 1146">2. Kritinagar</td> <td data-bbox="93 1146 1297 1594">At present Co-treatment of 30 KLD has been also taken into consideration for Kritinagar septage treatment and accordingly additional units as mentioned in the sanctioned DPR for CO-treatment of septage in existing 3.50MLD STP, Nurseryroad, and Srinagar. Tendering work for co-treatment plant is in progress.</td> </tr> <tr> <td data-bbox="93 1146 1297 1370">3. Muni ki Reti</td> <td data-bbox="93 1370 1297 1594">An additional 8.0 MLD STP at Muni ki Reti - Dhalwala sanctioned by NMCG under Namami Gange Programme. Tender has been awarded and date of start given from 04.12.2023.</td> </tr> <tr> <td data-bbox="93 1370 1297 1594">4. Tehri</td> <td data-bbox="93 1594 1297 1594">STP plant is 50% Utilized of its design capacity of 5 MLD.</td> </tr> </table> <p style="text-align: center;">(Annexure-A)</p>	1. Devprayag	Co-treatment of 5.0 KLD has been taken into tendering work and accordingly additional units as mentioned in the sanctioned DPR for Co-treatment of septage in existing 1.4MLD STP at Devprayag.	2. Kritinagar	At present Co-treatment of 30 KLD has been also taken into consideration for Kritinagar septage treatment and accordingly additional units as mentioned in the sanctioned DPR for CO-treatment of septage in existing 3.50MLD STP, Nurseryroad, and Srinagar. Tendering work for co-treatment plant is in progress.	3. Muni ki Reti	An additional 8.0 MLD STP at Muni ki Reti - Dhalwala sanctioned by NMCG under Namami Gange Programme. Tender has been awarded and date of start given from 04.12.2023.	4. Tehri	STP plant is 50% Utilized of its design capacity of 5 MLD.	<p>In Kritinagar, Co-treatment of 30 KLD has been also taken into consideration which should be soon implemented.</p> <p>How much time is allotted in the plan to address the respective gap mentioned?</p> <p>AAES has been sanctioned vide NMCG letter no T-03/2016-17/646/NMCG dated 16-06-2022.</p> <p>E- Tender invited on 25-07-2022. Pre-bid meeting held & Clarification on queries uploaded on site. bid submission work in progress. Firms are not Interested in Co-treatment work.</p> <p>Executive Agencies is of opinion that FSTPs may be proposed instead of co-treatment so that independent treatment of septage can be done which will avoid any possible</p> <p>Re tender invited by GM (Ganga), UKPJM, Haridwar vide letter no. 2154/Lekha -6/140 dated 21-08-2023. Tendering procedure is under process.</p> <p>What is the current status of Muni ki Reti which was meant to be started at 04.12.2023.?</p> <p>How many total hotels & dharamshalas are present in the district? How many are operating without CCA?</p> <p>If there is any violation, where is the action taken?</p>
1. Devprayag	Co-treatment of 5.0 KLD has been taken into tendering work and accordingly additional units as mentioned in the sanctioned DPR for Co-treatment of septage in existing 1.4MLD STP at Devprayag.										
2. Kritinagar	At present Co-treatment of 30 KLD has been also taken into consideration for Kritinagar septage treatment and accordingly additional units as mentioned in the sanctioned DPR for CO-treatment of septage in existing 3.50MLD STP, Nurseryroad, and Srinagar. Tendering work for co-treatment plant is in progress.										
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4. Tehri	STP plant is 50% Utilized of its design capacity of 5 MLD.										
<p>(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>Total number of registered hotels having valid CCA - 205.</p> <p style="text-align: center;">(Annexure-B)</p>										

[Signature]
District Magistrate
Tehri Garhwal

30715



कार्यालय अधिशासी अभियन्ता,
उत्तराखण्ड जल संस्थान, देवप्रयाग (टिहरी गढ़वाल)।

ईमेल :- ccdpg-ujs-uk@nic.in

दूरभाष संख्या :- 01378.286524

पत्रांक 2123 / एस0टी0पी0 /
सेवा में,

2023-24 /

दिनांक : 25. 01. 2024-

परियोजना प्रबन्धक
उत्तराखण्ड पेयजल निगम
श्रीनगर गढ़वाल।

विषय कीर्तिनगर में निर्मित 50 के0एल0डी0 एस0टी0पी0 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि, दिनांक 18.11.2023 को UKPCB के उपरोक्त एस0टी0पी के निरीक्षण के समय कनिष्ठ/सहायक अभियन्ता द्वारा अवगत कराया गया कि, तत्समय विद्युत व्यवधान होने एवं DG Set में तकनीकी खराबी होने के कारण मरम्मत हेतु जाने के कारण एस0टी0पी0 कुछ समय हेतु बन्द हुआ था।

महोदय, तत्पश्चात कीर्तिनगर स्थित उक्त 50 के0एल0डी0 क्षमता का एस0टी0पी0 Operational है तथा NABL पैरामीटर्स के अनुसार संचालित हो रहा है।

अतः महोदय अनुरोध है कि, इस Report को जनपद टिहरी को प्रेषित की जाने वाली Report के साथ संकलित करने का कष्ट करेंगे।

संलग्न :- Testing Report

भवदीय

अधिशासी अभियन्ता

पत्रांक एवं दिनांक तदैव :-

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ प्रेषित :-

1. अधीक्षण अभियन्ता, उत्तराखण्ड जल संस्थान, टिहरी वृत्त, नई टिहरी।

अधिशासी अभियन्ता



TESTING STREAMS : FOOD & AGRI PRODUCTS • DRUGS & COSMETICS • ENVIRONMENT • WATER



TEST REPORT



Party Code : AHR/11864
 *Issued to : AASTHA ENVIRO ENGINEERS PVT. LTD.
 543Y, Pace City-2, Sector-37, Gurgaon-122001,
 Haryana

REPORT NO. : US1219000423
 *Customer Ref.No. : NS
 *Reference Date : 18/12/2023
 Date of Sampling : NS
 Date of Received : 19/12/2023
 Date of Issue : 23/12/2023
 Start Date of Analysis : 19/12/2023
 Date of Completion : 23/12/2023
 Environmental Condition : 25±2°C, RH-NMT 65%
 Sample Condition : OK
 *Sample Qty. : 2 LTR.
 SOP/Sampling Plan : NA
 Test Method Deviation : NS
 Sample Collection : SUBMITTED BY THE PARTY

*Sample Name : EFFLUENT WATER (50 KLD STP OUTLET, KIRTI NAGAR SRINAGAR)

RESULTS OF ANALYSIS
 Reference : Party's Requirement & Party's Specification

Sample Description : One Effluent water sample from Outlet of STP marked as ('50' KLD KIRTI NAGAR, SRINAGAR) was submitted by party on 18/12/2023

S.No.	Test Parameters	Units	Results	Limit (Max.)	Protocols
1.	pH	NA	7.52	6.5 to 9.0	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	7	10	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	36	50	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	7	10	IS:3025 (P-44)
5.	Ammonical Nitrogen (as NH3-N)	mg/L	2.38	5	IS:3025 (P-34)
6.	Total Nitrogen (as N)	mg/L	2.97	10	IS:3025 (P-34)
7.	Faecal Coliform	MPN/100 ml	70	100	APHA - 9221 E (23rd Ed.)
8.	Phosphorus (as P)	mg/L	0.83	2	IS:3025 (P-31)

NA = Not Applicable

--- End of Test Report ---

(Signature)
 REVIEWED BY

(Signature)
Arvind Gupta
 Tech. Manager (Env.)
 AUTHORISED SIGNATORY

- Remarks:
- The Results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
 - Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only
 - This Test Report is not to be reproduced wholly or in part and cannot be used as evidence in the Court of law and should not be used in any advertising media without written permission from SIMA Labs Pvt. Ltd.
 - The sample(s) of Drugs & Cosmetics will be destroyed after one year. Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non perishable samples will be destroyed after 30 days of the date of issue of test report or unless otherwise specified.
 - SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and or partially presented test reports.
 - SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
 - Re-testing charges will be applicable in case the results are reproducible.
 - Duplicable copy will be issued on chargeable basis.
 - This Test Report is not valid without a hologram.

* Indicates details provided by the customer

(Signature)
 District Magistrate
 Tehri Garhwal

**SIMA LABS****Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.**

(GOVT. APPROVED TESTING LABORATORIES)

 Phone : +(91)-(01334)-235552 | M : 098971 33345
 Email : simaharidwar@simalab.co.in
 CIN No : U74899DL1986PTC031785
 Website : www.simalab.net | www.simalab.com

36

TESTING STREAMS : FOOD & AGRI PRODUCTS • DRUGS & COSMETICS • ENVIRONMENT • WATER**TEST REPORT**

Party Code : A/HR/11864
 *Issued to : AASTHA ENVIRO ENGINEERS PVT. LTD.
 543Y, Pace City-2, Sector-37, Gurgaon-122001,
 Haryana

*Sample Name : EFFLUENT WATER (50 KLD STP INLET, KIRTI
 NAGAR SRINAGAR)

REPORT NO. : US1219000323
 *Customer Ref.No. : NS

*Reference Date : 18/12/2023
 Date of Sampling : NS
 Date of Received : 19/12/2023
 Date of Issue : 23/12/2023
 Start Date of Analysis : 19/12/2023
 Date of Completion : 23/12/2023
 Environmental Condition : 25±2°C, RH-NMT 65%
 Sample Condition : OK
 *Sample Qty. : 2 LTR.
 SOP/Sampling Plan : NA
 Test Method Deviation : NS
 Sample Collection : SUBMITTED BY THE PARTY

RESULTS OF ANALYSIS

Reference : Party's Requirement

Sample Description : One Effluent water sample from Inlet of STP marked as ('50' KLD KIRTI NAGAR, SRINAGAR) was submitted by party on 18/12/2023

S.No.	Test Parameters	Units	Results	Protocols
1.	pH	NA	7.02	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	275	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	880	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	395	IS:3025 (P-44)
5.	Ammonical Nitrogen (as NH3-N)	mg/L	42.56	IS:3025 (P-34)
6.	Total Nitrogen (as N)	mg/L	55.77	IS:3025 (P-34)
7.	Faecal Coliform	MPN/100 ml	49000	APHA - 9221 E (23rd Edi.)
8.	Phosphorus (as P)	mg/L	5.26	IS:3025 (P-31)

NA = Not Applicable

--- End of Test Report ---

REVIEWED BY

Arvind Gupta
 Tech. Manager (Env.)
 AUTHORISED SIGNATORY

- Remarks:
- The Results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
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Page : 1 of 1
Sunny

* Indicates details provided by the customer

District Magistrate
 Tehri Garhwal

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम
निकट- डी0जी0बी0आर0 कैम्प
आशुतोष नगर, ऋषिकेश



Office of Project Manager
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Near- D.G.B.R. Camp
Ashutosh Nagar, Rishikesh

Email:- gangarshikesh2017@gmail.com

Letter No. 2439 / NGT

133

Date: 11-12-2023 Through - Email/Post

सेवा में,

जिलाधिकारी,
टिहरी गढ़वाल।

विषय:- मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs Union of India में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अनुपालन आख्या निम्नवत् है:-

सूचना		आख्या		
(a)	Per Day Generation of sewage in each city/town with the district	Name of town	Per day sewage Generation	
		5.00 MLD STP, Chorpani, Muni ki Reti- Dhalwala	5.42 MLD	
(b)	Quantity of sewage treated per day, city/town wise	Name of town	Per day treated sewage	
		5.00 MLD STP, Chorpani, Muni ki Reti-Dhalwala	3.00 to 5.00 MLD STP	
(c)	The number of sewage treatment plant existing and there capacity utilization and mode of disposal in each city/town	3.50 MLD STP, Tapovan	2.61 MLD	
		Name of town & Location	STPs capacity in mld	Capacity utilization in mld
		Tehri		
Sewage		5.00 MLD STP, Chorpani, Muni ki Reti-Dhalwala rest 0.42 MLD sewage diverted to 26 MLD STP, Lakkarghat, Rishikesh if required. Mode of disposal - Water	5.00	5.00
		3.50 MLD STP, Tapovan STP is receiving less quantity of sewage in comparison of sewage generated, as there is only 11 km of sewer line exists covering less than 50% of total population. Remaining sewerage	3.50	1.48

[Signature]

District Magistrate
Tehri Garhwal

			network is proposed under Rishikesh Integrated Urban Infrastructure Development Program (RIUID) programme funded by KfW German Bank in coordination with UUSDA. Mode of disposal - Water		
(d)		Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	As per point No #(C) Test Report for fecal Coliform attached		
(e)	Sewage	Time bound plan to meet the gap, if any, in any, in generation and treatment of sewage.	An additional 8.0 MLD STP at Muni ki Reti-Dhalwala sanctioned by NMCG under Namami Gange Programme. Tender has been awarded and date of start given from 04.12.2023.		
(f)	Sewage	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them	Information not related to this unit.		
(g)		Water quality in river and its tributaries in abutting districts/towns in term of fecal coliform (MPN/100 ml)	Information not related to this unit.		

Shankar
11/12/23
कृते परियोजना प्रबन्धक

✓
District Magistrate
Tehri Garhwal

30720

32.11.24

32/11/24

PROJND

निर्वाहकारी

Office of the Project Manager, Construction & Maintenance Unit (Ganga) Uttarakhand Pejal Nigam, Rishikesh

Issues	Information Sought	Implementation and Compliance		Non Compliance and inputs required from the state	Compliance
		Name Of town	Per day sewage generation		
Sewage	(a) Per day generation of sewage in each city/town with in the district. (b) Quantity of sewage treated per day, city/town wise.	Muni ki Rei	5.42 MLD	<ul style="list-style-type: none"> Implementation and Compliance has been done by the state. There is a gap between the generation and treatment of sewage per day. How is the remaining untreated sewage disposed of? 	<ul style="list-style-type: none"> In Muni ki Rei 5.00 MLD STP, Chorpani, Muni ki rei - Dhalwala rest 0.42 MLD sewage being diverted to 26 MLD STP, Lakkarghat, Rishikesh as and when required. In Tapovan STP is receiving less quantity of sewage in comparison of sewage generated, as there is only 11km of sewer line exists covering less than 50% of total population. Remaining sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KFW German Bank in coordination with UUSDA. Remaining sewerage is disposed in Septic Tank/Soak Pit by household and hotels in their own STPs.
		Tapovan	2.61 MLD		
		Muni ki Rei	3.00 to 5.00 MLD		
		Tapovan	2.61 MLD		
		(Annexure-A)			

District Magistrate
Tehri Garhwal

Name of town & location	STP capacity in MLD	Capacity utilization in MLD
Muni ki Reti	5.00	5.00
1. Chorpani	3.50	1.48
Tapovan		
1. Tapovan		

(c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.

(Annexure-A)

- In Muni ki Reti 5.00 MLD STP, Chorpani, Muni ki Reti - Dhalwala rest 0.42 MLD sewage divert to 26 MLD STP, Lakkarghat, Rishikesh if required. Mode of disposal - Water.
- In Tapovan STP is receiving less quantity of sewage in comparison of sewage generated, as there is only 11km of sewer line exists covering less than 50% of total population. Remaining sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KfW German Bank in coordination with USDA. Mode of disposal - Water.

In Rishikesh, few more sewage network is proposed under Rishikesh Integrated Urban Infrastructure Program (RIUID) funded by KfW German Bank in coordination with USDA. What is the timebound plan to finish the proposed sewage network in Rishikesh.

How many drains are there in the mainstream of Ganga, how many are tapped?

How many drains are flowing in the tributaries of the ganga, and how many are tapped?

This programme is at very initial stage and no time line has been fixed by USDA.

There are 13 drains in Muni ki Reti & all drains are tapped. In Tapovan there are 07 drains & 05 drains are tapped and 02 drains are seasonal & clear water drains.

(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Name of town & location	Quantity of discharged treated sewage (particularly for Faecal coliform) (#/100ml).	Implementation and Compliance has been fully - done but Near BRO bridge STP is under maintenance as mentioned in the respective table. (What is present status of the operation of the STP?)	What is the range of fecal coliform in the present treated sewage?	What is the current status of Muni ki Reti which was meant to be started at 04.12.2023.?	In Tapovan STP regular chlorine dosing is being done to maintain fecal coliform count.	Survey, Design & Drawings works is in progress.							
<p>(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.</p>	<p>Muni ki Reti</p> <ul style="list-style-type: none"> An additional 8.0 MLD STP at Muni ki Reti - Dhalwala sanctioned by NMCG under Namanni Gange Programme. Tender has been awarded and date of start given from 04.12.2023. <p>(Annexure- A)</p>	<table border="1"> <tr> <td>Muni ki Reti</td> <td></td> </tr> <tr> <td>L.Chorpani</td> <td>79</td> </tr> <tr> <td>Tapovan</td> <td></td> </tr> <tr> <td>L.Tapovan</td> <td>170</td> </tr> </table> <p>(Annexure- B)</p>	Muni ki Reti		L.Chorpani	79	Tapovan		L.Tapovan	170	<ul style="list-style-type: none"> What is the current status of Muni ki Reti which was meant to be started at 04.12.2023.? 	<ul style="list-style-type: none"> Survey, Design & Drawings works is in progress. 	<ul style="list-style-type: none"> In Tapovan STP regular chlorine dosing is being done to maintain fecal coliform count. 	
Muni ki Reti														
L.Chorpani	79													
Tapovan														
L.Tapovan	170													

[Signature]
Project Manger

District Magistrate
Tehri Garhwal

30724



क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001
टेलीफोन नं.-0135-3593200..

पत्रांक सं०-यूकेपीसीबी/आरओडी/एन०जी०टी०-०३/२०२३-२४/५५९७ - १८५५

दिनांक: 25/01/24

सेवा में,

प्रभारी अधिकारी,
कृते-जिलाधिकारी
टिहरी गढ़वाल।

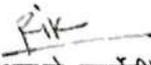
विषय-मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. संख्या-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. संख्या-200 of 2014 M.C. Mehta VS Union of India में दिये गये निर्देशों के अनुपालन के सम्बंध में कार्यालय जिलाधिकारी, टिहरी गढ़वाल के पत्रांक संख्या-137/गंगा समिति (2023-24) टिहरी गढ़वाल दिनांक, जनवरी 24/01/2024 के अनुक्रम बिन्दुवार आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,


(डॉ आर.के. चतुर्वेदी)
क्षेत्रीय अधिकारी(प्र०)

District Magistrate
Tehri Garhwal

30725

Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. के संबंध में टिहरी गढ़वाल की निम्न बिन्दुओं में सूचनाये प्रस्तुत है।

S.No.	Sewage	Remark
1	(d) Quantity of discharge treated sewage from each STP, particularly for fecal coliform	STP's analysis report attached in term of fecal coliform
	(i) How many total Hotels nad Dharamshala are present in the district How many are oprating without CCA (j) If there is any violation, what is the action taken	(i) Total no of regsitred Hotels - 205 Hotel without valid CCA- 57 (j) Show cause issued- 1. Daramax, Tehri Garhwal 2. Anand Kashi, Tehri Garhwal
	(g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100 ml)	River Quality analysis report attached in term of fecal coliform (Analysis report enclosed)

S.No.	Industrial Effluent Discharge	Remark
a.	How many industries are discharging their effluent in river ganga	There is No Industrial Effluent discharging unit out of total registred unit -136
b.	Dose thse industries have treatment plant in their tributaries	Industries have their own ETP plant- 05
c.	Action taken against the industries which are discharging thir a effluent in river ganga	There is no violation reported
d.	Total Daily Generation of such Industrial waste within the District.	51.198 MT/Annum disposed through Authorised TSDF's
e.	The manner of treatment of the industrial waste so generated	TSDF- M/s Bharat Oil & Waste Management, Roorkee
f.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	There is No CTEP & ETP
g.	The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District.	51.189 MT/Annum disposed through authorized TSDF TSDF- M/s Bharat Oil & Waste Management, Roorkee

S.No.	Bio Medical Waste	Proceding
a.	The per day total generation of bio medical waste in the District.	Total HCF – 463 and Total bio medical waste generation - 67.44 Kg/day
b.	The manner of its treatment and disposal	CBWTF- M/s MPCC Mandawar Roorkee , Uttarakhand. Plant capacity is -200 Kg/Hr

4

Signature

W
District Magistrate
Tehri Garhwal



क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001
टेलीफोननं.-0135-3593200

पत्रांक सं०-यूकेपीसीबी/आरओडी/होटल/2023-24/4603 - 1860

दिनांक: 25/01/24

पंजीकृत डाक द्वारा

सेवा में,

(सूची संलग्नक,
पार्श्व में।

विषय- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1981 की धारा-21 के अन्तर्गत सहमति प्राप्त करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके द्वारा जल/वायु सहमति प्राप्त किये बिना होटल का संचालन किया जा रहा है, जो कि जल/वायु सहमति अधिनियमों का उल्लंघन है।

अतः आपको निर्देशित किया जाता है यथाशीघ्र जल एवं वायु सहमति प्राप्त करने हेतु उत्तराखण्ड सरकार के **Single Window Portal- www.investuttarakhand.com** के माध्यम से आवेदन करना सुनिश्चित करें तथा अपना स्पष्टीकरण 07 दिनों के अन्तर्गत इस कार्यालय में प्रस्तुत करें, किन परिस्थितियों में आपके द्वारा बिना सहमति प्राप्त किये होटल का संचालन किया गया।

अग्रेत्तर अवगत होवे कि बोर्ड से बिना जल व वायु सहमति प्राप्त किये बिना होटल का संचालन करना जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1981 की धारा-21 में वर्णित प्राविधानों का उल्लंघन है तथा अनुपालन न करने पर आपके होटल के विरुद्ध जल/वायु अधिनियमों के अन्तर्गत कार्यवाही प्रारम्भ कर दी जायेगी, जिसकी सम्पूर्ण जिम्मेदारी स्वयं आपकी होगी।

भवदीय

File

(डा० आर०के० चतुर्वेदी)
क्षेत्रीय अधिकारी (प्र०)

प्रतिलिपि-

1. सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरा देवी पर्यावरण भवन, 46बी, आई०टी० पार्क, सहस्त्रधारा रोड, देहरादून को सूचनार्थ सादर प्रेषित।
2. जिला पर्यटन विकास अधिकारी, टिहरी, को सादर सूचनार्थ प्रेषित।

File
क्षेत्रीय अधिकारी (प्र०)

File
District Magistrate
Tehri Garhwal

S.No.	Name Of the Unit	Category	District	Address		Validity
1	M/s THE MARS GRAND (A Unit of Madhav Associates)	ORANGE	Tehri	Badrinath Road Tapovan	CTO	01/04/2020-31/03/2021
2	S K INTERNATIONAL	ORANGE	Tehri	BADRINATH HIGHWAY, TAPOVAN, MUNI KI RITI, TEHRI GARHWAL Tehri	CTO	01/04/2020-31/03/2021
3	Shivansh Inn	ORANGE	Tehri	yoga street tapovan	CTO	01/04/2020-31/03/2021
4	AHILIYA HOTELS AND RESORTS	ORANGE	Tehri	vill attali pargana, narendra nagar Tehri	CTE	07/11/2019-30/11/2022
5	Ananda In The Himalayas	ORANGE	Tehri	The Palace Estate Narendranagar, Distt Tehri Garhwal Tehri	CTO	01/04/2020-31/03/2021
6	DIVINE DEV DARSHAN VALLEY	ORANGE	Tehri	TAPOVAN RISHIKESH NARENDRA NAGAR Tehri	CTO	25/11/2022-31/03/2023
7	Hotel Akash Continental	ORANGE	Tehri	177/4 Ashutosh Nagar, Street no.18, Rishikesh, Uttarakhand	CTO	01/04/2020-31/03/2021
8	HOTEL RAJYOG	ORANGE	Tehri	Khasra No. 137/1a, 133, 138, 141, 142 143, Village Jamrikatal, Tapovan,	CTO	07/12/2021-31/03/2022
9	Laxman Jhula Divine Resorts	ORANGE	Tehri	Khasra No. 268/293, Tapovan, Laxman Jhula, Tehsil Narendranagar, Distt.	CTO	10/09/2021-31/03/2022
10	NEEMRANA HOTELS PVT LTD	ORANGE	Tehri	The Glasshouse on the Ganges, Gular Dogi , Narender Nagar , Tehri Gharwal Tehri	CTO	01/04/2020-31/03/2021

W
District Magistrate
Tehri Garhwal

S.No.	Name Of the Unit	Category	District	Address	Validity
1	HOTEL TAPOVAN RETREAT	GREEN	Tehri	NEAR GOVT INTER COLLEG SHIVANAND NAGAR TAPOVAN Tehri	CTO 01/04/2020-31/03/2021
2	TAPOVAN NEW RESIDENCY	GREEN	Tehri	KH NO 64 TAPOVAN NARENDRA NAGAR TEHRI Tehri	CTO 07/02/2023-31/03/2023
3	JIVA NEXT	GREEN	Tehri	MAUZA TAPOVAN RISHIKESH Tehri	CTO 25/11/2022-31/03/2023
4	HOTEL SUNVILLAGE	GREEN	Tehri	Hotel Sunvillage , Banglo Ki Kandi, Kempty, Tehri Garhwal, U K	CTO 01/04/2020-31/03/2021
5	Ramanuj Cottage	GREEN	Tehri	Tapovan Laxman Jhula Road Tehri Garhwal Tehri	CTO 17/11/2022-31/03/2023
6	STAYWELL COTTAGE GUEST HOUSE	GREEN	Tehri	TAPOVAN BYPASS SHIVANAND NAGAR Tehri	CTO 01/04/2020-31/03/2021
7	MOUNT VALLEY MAMA COTTAGE	GREEN	Tehri	BIRKHET TAPOVEN Tehri	CTO 01/04/2020-31/03/2021
8	KUMAIN HOTEL AND RESTAURANT	GREEN	Tehri	M/S KUMAIN HOTEL AND RESTAURANT VILLAGE-LAXMOLI HISRIYAKHAL DEVPRAYAG TEHRI GARHWAL UTTARAKHAND	CTO 18/12/2021-31/03/2022
9	HOTEL AARAVAM GANGA AROMA CAFE	GREEN	Tehri	TAPOVAN SARAY LAXMAN JHULA Tehri	CTO 21/12/2022-31/03/2023
10	HOTEL LAXMAN GRAND	GREEN	Tehri	LAXMAN JHULA RAOD TAPOVAN Tehri	CTO 01/04/2020-31/03/2021
11	Hotel Tourist	GREEN	Tehri	Khand No. 1,2,3, Baurari Road, New Tehri Tehri	CTO 01/04/2020-31/03/2021
12	The Aradhya Gange Residency	GREEN	Tehri	gughtani talli, tapovan, tehri garhwal Tehri	CTO 01/04/2020-31/03/2021
13	HOTEL RADHA KRISHNA	GREEN	Tehri	TAPOVAN, NARENDRA NAGAR Tehri	CTO 01/04/2020-31/03/2021
14	GREEN VALLEY COTTAGE	GREEN	Tehri	BIRKHET P.O.- TAPOVAN Tehri	CTO 01/04/2020-31/03/2021
15	HOTEL LAXMI NARAYAN	GREEN	Tehri	GHUGTYANI TAPOVAN NARENDRA NAGAR Tehri	CTO 01/04/2020-23/02/2021
16	Maa Vaibhav Laxmi Yellow Guest House	GREEN	Tehri	Tapovan, Rishikesh Tehri	CTO 01/04/2020-31/03/2021
17	SPLASH ADVENTURES	GREEN	Tehri	SHOP NO-1 BATHRINATH ROAD SHIVPURI	CTO 15/10/2019-31/03/2020
18	THE VINTAGE HILL VILLAGE	GREEN	Tehri	THE VINTAGE HILL VILLAGE, KHET No.4232,4233,4234,4236,4240,4241 KHATONI KHATA 23 VILLAGE- NERI, MAUJA NERI, PATTI, JUWA UDAYPUR, TESHIL- KANDISAUR, DISTRICT- TEHRI	CTO 30/06/2022-31/03/2023
19	Hotel THR	GREEN	Tehri	Near ISBT, Bourari, New Tehri, Tehri Garhwal	CTO 16/10/2019-31/03/2020
20	HOTEL ANANTHAM RESIDENCY	GREEN	Tehri	BADRINATH ROAD TAPOVAN Tehri	CTO 01/04/2020-31/03/2021
21	HOTEL DEV PALACE	GREEN	Tehri	BADRINATH ROAD TAPOVAN RISHIKESH Tehri	CTO 09/12/2022-31/03/2023
22	Hotel Stay Inn	GREEN	Tehri	Badrinath Road Tapovan Tehri	CTO 01/04/2020-31/03/2021

W
District Magistrate
Tehri Garhwal

23	HOTEL VYAS	GREEN	Tehri	BADHRINATH ROAD TAPOVAN Tehri	CTO	01/04/2020-31/03/2021
24	HOTEL TRIHARI	GREEN	Tehri	KAILASH GATE MUNI KI RETI TEHRI GARHWAL Tehri	CTO	17/12/2022-31/03/2023
25	HOTEL DREAM INN	GREEN	Tehri	near deva retreat tapovan distt ultrakhand 249192 Tehri	CTO	10/11/2022-31/03/2023
26	SHREE JI INN	GREEN	Tehri	laxmanjhula road tapovan Tehri	CTO	11/01/2023-31/03/2023
27	Hotel Pine Queen	GREEN	Tehri	PLOT NO 44, VILLAGE-GUNOGI TEHARI GARHWAL Tehri	CTO	01/04/2020-31/03/2021
28	Tourist guest House	GREEN	Tehri	Kailash Gate Muni Ki Reti Tehri	CTO	01/04/2020-31/03/2021
29	HOTEL ADARSH RESIDENCY	GREEN	Tehri	Rishikesh road chamba Tehri	CTO	05/03/2020-31/03/2020
30	HOTEL BHARAT MANGLAM	GREEN	Tehri	SECTOR BT, PLOT NO. 37 Tehri	CTO	01/04/2020-31/03/2021
31	THE LILLY HOTEL	GREEN	Tehri	BADRINATH ROAD TAPOVAN SARAI MUNI KI RETI Tehri	CTO	30/11/2021-31/03/2023
32	ASHGROVE VILLAGE RESORT	GREEN	Tehri	Village Bhediya Po Kempty Tehri	CTO	24/01/2020-31/03/2020
33	Nigah tourist Resort	GREEN	Tehri	Laxman Jhula Road Tapovan Tehri	CTO	01/04/2020-31/03/2021
34	VEDA RETREAT	GREEN	Tehri	VILL- GUGTYANI NEAR BLESSED COTTAGE TAPOVAN Tehri	CTO	01/04/2020-31/03/2021
35	HOTEL ANANYA PALACE	GREEN	Tehri	TAPOVAN TEHRI GARHWAL Tehri	CTO	01/04/2020-31/03/2021
36	RIVER VALLEY GUEST HOUSE	GREEN	Tehri	GHUGHATANI TALLI TAPOVAN Tehri	CTO	01/04/2020-31/03/2021
37	M J HILLS HOTEL	GREEN	Tehri	VILL- GUGTYANI TALLI P.O.- TAPOVAN Tehri	CTO	01/04/2020-31/03/2021
38	HOTEL VIVAH PALACE	GREEN	Tehri	SECTOR BT-37-A, BAURADI, NEW TEHRI, DISTT. TEHRI GARHWAL Tehri	CTO	01/04/2020-31/03/2021
39	AMRIT GANGA	GREEN	Tehri	GHUGHTIYANI TALI NARENDRA NAGAR BADRINATH HIGHWAY TAPOVAN RISHIKESH Tehri	CTO	01/04/2021-31/03/2022
40	Hotel Orion residency	GREEN	Tehri	laxman Jhula Road Tapovan Tehri	CTO	01/04/2021-31/03/2023
41	OMKARANANDA DIPESHWAR MANDIR	GREEN	Tehri	NEAR LAKSHMAN JHULA Tehri	CTO	01/04/2020-31/03/2023
42	HOTEL SHIV GANGA PARYATAN LODGE	GREEN	Tehri	KHASRA NO 587 Ma, KANDAR GOAN, MALLA P.O. NAGRAJADHAR, PATTI NAGUN, TEHSIL KANDISAUR, TEHRI GARHWAL Tehri	CTO	17/12/2022-31/03/2023
43	Urano Developments	GREEN	Tehri	Village- Mauja, Chamogi, Patti Dharakaria, Tehsil- Gaja, District- Tehri Garhwal Tehri	CTO	24/12/2019-31/03/2020
44	HIMALAYAN YOG ASHRAM	GREEN	Tehri	VILL- TAPOVAN UPPER P.O. TAPOVAN SARAY Tehri	CTO	01/04/2020-31/03/2021
45	hotel Vedas	GREEN	Tehri	N. H-58 tapovan near SBI Bank Tapovan Tehri Garhwal Tehri	CTO	01/04/2020-31/03/2021
46	HOTEL PREM PALACE	GREEN	Tehri	TAPAOVAN RISHIKESH Tehri	CTO	01/04/2020-31/03/2021

District Magistrate
Tehri Garhwal

30730

47	HIMALAYAN NOMADS A UNIT OF SHREEJI VENTURES	GREEN	Tehri	balaknath road, upper tapovan, tehri garhwal	CTO	01/06/2022-31/03/2023
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District Magistrate
Tehri Garhwal



LiFE0731
Lifestyle For
Environment

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/C&M-140/2023/259

Speed Post

Date: 11.12.2023

ROD/UKPCB

Dairy No. 4079

File No.

Date..... 12.12.23

To,

M/s Darramaks Hotel
(Taj Resort),
Vill-Singtali, Tehsil-Narendranagar,
Distt- Tehri Garhwal.

Directions under Section 33(A) of Water (Prevention and Control of Pollution) Act, 1974

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974; and vide provisions of this Act every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-25 of the Water (Prevention and Control of Pollution) Act, 1974;

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent quality within the specified norms; and

WHEREAS, a surprise inspection of the Unit (M/s Darramaks Hotel) was carried out by the officials of Regional Office, Dehradun of this Board on dated 10.10.2023 and made following observations :-

1. होटल में 80 कमरे संचालित हैं, जिस हेतु होटल को दिनांक 31.03.2025 तक सहमति प्राप्त है।
2. घरेलू प्रक्रिया से जनित उत्प्रवाह के निस्तारण हेतु 100 के०एल०डी० क्षमता का एस०टी०पी० व लारण्डी प्रक्रिया से जनित उत्प्रवाह के शुद्धिकरण हेतु 10 के०एल०डी० क्षमता का उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है। जिसमें क्रमशः 40 के०एल०डी० घरेलू प्रक्रिया से व लारण्डी प्रक्रिया से 08 के०एल०डी० उत्प्रवाह जनित होता पाया गया।
3. निरीक्षण के दौरान एस०टी०पी० व ई०टी०पी० का जल नमूना एकत्र किया गया, जिसकी विश्लेषण आख्या मानकों के अनुरूप नहीं पायी गयी।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Water (Prevention and Control of Pollution) Act- 1974; and

NOW THEREFORE, in exercise of the power conferred under Section 33(A) of the Water (Prevention and Control of Pollution), Act-1974 as amended with approval of the competent authority of the Board, M/s Darramaks Hotel (Taj Resort), Vill-Singtali, Tehsil-Narendranagar, Distt- Tehri Garhwal is hereby directed:-

..cont..page-2..

As per
Date

Clean Environment and Healthy Life Style
स्वच्छ पर्यावरण व स्वस्थ जीवन शैली

District Magistrate
Tehri Garhwal

3072-32

51

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the Unit not be closed down under the provisions of above Acts and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment compensation of ₹4800/day shall be imposed on the Unit for violation of Environment norms till compliance.

(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/C&M- 140/2023/

Dated: as above

Copy to :-

1. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
2. Account Section.
3. Consent Management Cell-1/Consent Management Cell-2, to keep the copy of this order in concerned consent file.
4. Guard File.


Member Secretary

Clean Environment and Healthy Life Style
स्वच्छ पर्यावरण व स्वस्थ जीवन शैली

3


District Magistrate
Tehri Garhwal



LIFE 0733
Lifestyle For
Environment

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail: msukpcb@yahoo.com, Phone No.-0135-2607092

52

UKPCB/HO/C&M-138/2024/ 272

Date: 10.01.2024

Speed Post

To,

M/s Anand Kashi Hospitality LLP,
P.O-Gular, Dogi,
Rishikesh, Distt- Tehri Garhwal.

Directions under Section 33(A) of Water (Prevention and Control of Pollution) Act, 1974

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974; and vide provisions of this Act every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-25 of the Water (Prevention and Control of Pollution) Act, 1974;

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent quality within the specified norms; and

WHEREAS, a surprise inspection of the Unit (M/s Anand Kashi Hospitality LLP) was carried out by the officials of Regional Office, Dehradun of this Board on dated 21-09-2023 and made following observations :-

1. होटल में 25 कमरे संचालित हैं, जिस हेतु होटल को दिनांक 31.03.2025 तक सहमति प्राप्त है।
2. घरेलू प्रक्रिया से जनित उत्प्रवाह के निस्तारण हेतु 10 के०एल०डी० क्षमता का एस०टी०पी० व लाउण्ड्री प्रक्रिया से जनित उत्प्रवाह के शुद्धिकरण हेतु 10 के०एल०डी० क्षमता का उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है। होटल एस०टी०पी० व ई०टी०पी० के Tertiary treatment संयुक्त रूप से स्थापित किया गया है।
3. निरीक्षण के दौरान अन्तिम उत्प्रवाह का जल नमूना एकत्र किया गया, जिसकी विश्लेषण आख्या मानकों के अनुरूप नहीं पायी गयी।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Water (Prevention and Control of Pollution) Act- 1974; and

NOW THEREFORE, in exercise of the power conferred under Section 33(A) of the Water (Prevention and Control of Pollution), Act-1974 as amended with approval of the competent authority of the Board, M/s Anand Kashi Hospitality LLP, P.O-Gular, Dogi, Rishikesh, Distt- Tehri Garhwal is hereby directed:-

..cont..page-2..

Clean Environment and Healthy Life Style
स्वच्छ पर्यावरण व स्वस्थ जीवन शैली


District Magistrate
Tehri Garhwal

30734

53

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the Unit not be closed down under the provisions of above Acts and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment compensation of ₹2000/day shall be imposed on the Unit for violation of Environment norms till compliance.

(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/C&M- 138/2024/

Dated: as above

Copy to :-

1. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
2. Account Section.
3. Consent Management Cell-1/Consent Management Cell-2, UKPCB to keep the copy of this order in concerned consent file.
4. Guard File.

Member Secretary

Clean Environment and Healthy Life Style
स्वच्छ पर्यावरण व स्वस्थ जीवन शैली

District Magistrate
Tehri Garhwal

3

1/49986/2023

1/49986/2023



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

दिनांक :-

सेवा में,

समस्त क्षेत्रीय अधिकारी,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड।

ROD/UKPCB 4249
Dairy No.
File No.
Date..... 27.11.23

विषय :- सतही जल नमूनों की विश्लेषण आख्या के सम्बन्ध में।

उपरोक्त विषयक के क्रम में अवगत कराना है कि उत्तराखण्ड राज्य में NWQMP एवं SWQMP जल गुणवत्ता कार्यक्रम के अंतर्गत गंगा एवं उसकी सहायक नदियों तथा चिन्हित झीलों एवं आर्द्रभूमि से माह नवंबर, 2023 में सतही जल नमूने एकत्रित किये गये जिसका विश्लेषण बोर्ड की प्रयोगशाला में किया गया। विश्लेषण के उपरान्त आंकड़ों के अनुसार समस्त अनुश्रवण स्थलों के जल नमूनों की विश्लेषण आख्या आपको संलग्नक के रूप में प्रेषित की जा रही है।

अतः उपरोक्त के क्रम में आपसे अपेक्षित है की आपके अधिकारिता क्षेत्र में संलग्न आख्या के अनुसार जिन अनुश्रवण स्थलों के जल नमूनों की आख्या CPCB द्वारा निर्धारित Designated Best Use (DBU) Water Quality Criteria /Standards के अनुसार 'C' 'D' व 'E' श्रेणियों में पायी गयी है उनके विषय में स्थिति स्पष्ट कर एवं कृत कार्यवाही से बोर्ड मुख्यालय को शीघ्र अवगत कराने का कष्ट करें।

संलग्नक :- यथोपरि।

Signed by S K Pattnaik

Date: 23-12-2023 12:54:48

भवदीय

(एस0के0 पटनायक)

सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

दिनांक :-

प्रतिलिपि :-

- समस्त जिलाधिकारी, उत्तराखण्ड, को इस आशय के साथ प्रेषित की अपने क्षेत्रान्तर्गत सम्बन्धित को जल गुणवत्ता सुधार हेतु निर्देशित करने का कष्ट करें।
- श्रीमती निहारिका डिमरी, आई0टी0 अधिकारी (EIA/CP) उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, को विभाग की वेबसाइट पर डाटा अपलोड किये जाने हेतु।

सदस्य सचिव

Ash
in
of B. L.

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

49986/2023

//49986/2023

UTTARAKHAND POLLUTION CONTROL BOARD



Gaurdevi Paryavaran Bhawan

46-B, SIDCUL, IT Park, Sahasrabhadra Road, DEHRADUN (Uttarakhand)

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

गौरदेवी पर्यावरण भवन

46-बी, सिडकुल, आई.टी. पार्क, सहस्रभद्रा रोड, देहरादून (उत्तराखण्ड)

Surface Water Quality Characteristics of Rivers and Lakes November 2023

District- Chamoli

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	PC	FS	Nitrate-N	Nitrite-N	NO ₃ -N	NO ₂ -N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Alaknanda B/C River Dhauli Ganga at Vishnuprayag	Colourless	Odourless	Clear	10°C	7.44	20	32	11.6	3.0	24	20	04	28	1.0	4.0	<1.8	<1.8	<1.8	0.03	0.03	0.01	0.01	13.34	0.07	0.14	1.8	1.3	0.16	A
2	River Dhauli Ganga B/C River Alaknanda at Vishnuprayag	Colourless	Odourless	Clear	11°C	7.70	69	105	11.0	4.0	89	61	28	65	1.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	0.03	0.03	15.33	0.08	0.15	2.5	2.0	0.11	A
3	River Alaknanda A/C River Dhauli Ganga at Vishnuprayag	Colourless	Odourless	Clear	10°C	7.56	53	81	11.4	3.0	77	59	18	57	1.0	4.0	<1.8	<1.8	<1.8	0.06	0.04	0.04	0.04	15.42	0.11	0.18	2.0	1.7	0.10	A
4	River Alaknanda B/C River Nandakini at Nandprayag	Colourless	Odourless	Clear	14°C	7.77	67	102	11.0	3.0	71	51	20	62	1.0	4.0	<1.8	<1.8	<1.8	0.06	0.04	0.04	0.04	14.32	0.09	0.15	2.1	2.3	0.11	A
5	River Nandakini B/C River Alaknanda at Nandprayag	Colourless	Odourless	Clear	15°C	8.05	45	69	10.6	4.0	53	39	14	50	1.0	4.0	21	17	<1.8	0.09	0.05	0.05	0.05	13.42	0.09	0.16	2.4	2.7	0.14	A
6	River Alaknanda A/C River Nandakini at Nandprayag	Colourless	Odourless	Clear	13°C	7.92	56	86	10.8	3.0	64	46	18	58	1.0	4.0	4.0	<1.8	<1.8	0.06	0.03	0.03	0.03	13.82	0.10	0.13	2.0	1.8	0.11	A
7	River Alaknanda B/C River Pindar at Kaziprayag	Colourless	Odourless	Clear	11°C	7.85	50	92	10.8	4.0	76	60	16	56	1.0	4.0	<1.8	<1.8	<1.8	0.08	0.03	0.03	0.03	13.15	0.13	0.10	1.8	1.5	0.09	A
8	River Pindar B/C River Alaknanda at Kaziprayag	Turbid	Odourless	Clear	12°C	8.12	69	106	9.8	5.0	95	73	22	91	1.0	4.0	32	26	<1.8	0.05	0.02	0.02	0.02	14.23	0.11	0.15	2.4	2.2	0.11	A
9	River Alaknanda A/C River Pindar at Kaziprayag	Turbid	Odourless	Clear	12°C	8.02	67	103	10.6	4.0	88	70	18	77	1.0	4.0	4.5	2.0	<1.8	0.03	0.02	0.02	0.02	14.72	0.09	0.15	2.2	2.0	0.10	A

District- Rudrapur

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	PC	FS	Nitrate-N	Nitrite-N	NO ₃ -N	NO ₂ -N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
10	River Mandakini B/C River Alaknanda at Rudrapur	Colourless	Odourless	Clear	14°C	7.69	44	68	10.8	3.0	56	48	08	51	1.0	4.0	<1.8	<1.8	<1.8	0.07	0.02	0.02	0.02	23.4	0.09	0.13	3.0	2.7	0.17	A
11	River Alaknanda B/C River Mandakini at Rudrapur	Turbid	Odourless	Clear	15°C	8.15	76	115	10.6	4.0	91	75	16	80	1.0	4.0	<1.8	<1.8	<1.8	0.09	0.03	0.03	0.03	23.42	0.11	0.11	2.4	2.1	0.11	A
12	River Alaknanda A/C River Mandakini at Rudrapur	Turbid	Odourless	Clear	14°C	7.96	68	104	10.8	3.0	83	70	13	72	1.0	4.0	<1.8	<1.8	<1.8	0.08	0.03	0.03	0.03	26.01	0.12	0.12	2.6	2.3	0.12	A
13	River Mandakini DS at Augustanumi, Rudrapur	Colourless	Odourless	Clear	13°C	7.58	38	58	11.2	2.0	52	42	10	48	1.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	0.03	0.03	23.82	0.11	0.11	2.8	2.4	0.17	A

District- Uttarakashi

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	PC	FS	Nitrate-N	Nitrite-N	NO ₃ -N	NO ₂ -N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
14	River Bhagirathi DS at Uttarakashi	Colourless	Odourless	Clear	18°C	7.29	52	80	10.4	4.0	59	46	13	49	1.0	4.0	32	26	<1.8	0.04	0.03	0.03	0.03	19.24	0.13	0.15	3.6	3.0	0.20	A
15	River Yamuna at Barkot	Colourless	Odourless	Clear	15°C	7.95	65	99	10.4	3.0	56	49	07	50	1.0	4.0	<1.8	<1.8	<1.8	0.08	0.05	0.05	0.05	20.11	0.11	0.19	2.4	2.1	0.14	A

District- Tehri Garhwal

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	PC	FS	Nitrate-N	Nitrite-N	NO ₃ -N	NO ₂ -N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
16	River Alaknanda B/C River Bhagirathi at Deerpur	Turbid	Odourless	Clear	16°C	7.84	79	120	10.6	4.0	92	76	16	80	1.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	0.03	0.03	16.43	0.11	0.14	3.0	2.7	0.14	A

District Magistrate
Tehri Garhwal

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

49986/2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	D	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Ammonia-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class		
17	River Bhagirathi BC River Alabanda at Deoprayag	Clear	Odourless	Clear	15°C	7.75	40	62	10.2	3.0	47	38	09	44	1.0	4.0	<1.8	<1.8	<1.8	0.08	0.08	0.02	14.63	0.08	0.13	3.4	3.1	0.22	A		
18	River Alabanda A/C River Bhagirathi (River Ganga D/S) at Deoprayag	Turbid	Odourless	Clear	15°C	7.80	60	92	10.4	4.0	67	54	13	64	1.0	4.0	<1.8	<1.8	<1.8	0.06	0.06	0.03	13.74	0.09	0.11	3.2	2.9	0.17	A		
19	Tehri lake at Kori colony, Tehri Dehradun	Colourless	Odourless	Clear	21°C	8.03	45	69	9.8	5.0	53	43	10	40	1.0	4.0	4.7	40	<1.8	0.07	0.03	0.03	25.83	0.16	0.22	2.8	2.5	0.17	A		
District- Dehradun																															
20	River Ganga D/S at Bauras, Rishikesh	Colourless	Odourless	Clear	16°C	7.98	69	105	10.2	4.0	73	58	15	69	1.0	4.0	26	22	<1.8	0.08	0.05	0.05	55.32	0.19	0.30	3.2	3.0	0.16	A		
21	River Ganga near Vithaphat Colony, Rishikesh	Colourless	Odourless	Clear	17°C	7.79	81	123	9.8	6.0	83	65	18	86	1.0	4.0	48	40	<1.8	0.09	0.04	0.04	60.23	0.22	0.28	3.5	3.2	0.17	A		
22	River Ganga A/C River Song (River Ganga D/S) at Rawals	Colourless	Odourless	Clear	16°C	7.85	123	185	8.8	7.0	113	98	15	102	1.3	5.0	79	49	4.5	0.07	0.03	49.63	0.18	0.20	6.0	4.5	0.24	B			
23	River Ganga D/S Near Birla guest house, Dehradun	Colourless	Odourless	Clear	15°C	7.82	114	172	9.0	6.0	103	86	17	99	1.2	5.0	94	70	<1.8	0.09	0.05	68.40	0.23	0.21	6.2	4.8	0.27	B			
24	River Suwa D/S at Madhura, Dehradun	Turbid	Not Specific	Clear	16°C	7.19	355	535	2.4	36.0	326	267	59	305	28.0	90.0	28*10 ²	17*10 ²	920	0.22	0.06	125.42	0.13	0.20	36.2	7.8	0.87	E			
25	River Suwa D/S at Banafura, Dehradun	Turbid	Not Specific	Clear	17°C	7.26	293	441	5.6	20.0	271	231	40	251	2.8	8.0	350	220	110	0.20	0.08	125.41	0.20	0.23	37.4	8.9	0.99	B			
26	River Song D/S before confluence in to River Ganga Near Nepal Farm, Rishikesh	Colourless	Odourless	Clear	15°C	7.72	140	212	8.0	7.0	120	102	18	111	1.4	5.0	140	70	4.5	0.08	0.07	52.63	0.18	0.25	15.9	3.7	0.63	B			
27	River Yamuna D/S at Vikash Nagar, Dehradun	Colourless	Odourless	Clear	21°C	7.83	90	136	9.6	6.0	99	84	15	89	1.1	4.0	94	70	6.1	0.11	0.06	40.42	0.16	0.20	4.7	3.5	0.20	B			
28	Yamuna Canal at Dhapatbar, Dehradun	Colourless	Odourless	Clear	20°C	8.10	58	88	9.8	5.0	71	61	10	65	1.0	4.0	70	49	4.5	0.07	0.04	35.49	0.10	0.18	4.3	3.1	0.22	B			
29	River Yamuna at Dhapatbar, Dehradun	Colourless	Odourless	Clear	20°C	8.08	62	94	10.0	6.0	77	65	12	70	1.0	4.0	94	63	6.8	0.08	0.04	28.41	0.15	0.24	4.6	3.3	0.23	B			
30	River Yamuna at Lakshwar, Dehradun	Colourless	Odourless	Clear	20°C	8.11	80	122	10.4	5.0	85	73	12	82	1.0	4.0	<1.8	<1.8	<1.8	0.08	0.03	25.40	0.14	0.20	3.0	2.6	0.14	A			
31	River Yamuna at Karsi, Dehradun	Colourless	Odourless	Clear	20°C	8.26	77	118	10.2	7.0	98	84	14	89	1.0	4.0	48	41	4.5	0.09	0.03	39.43	0.22	0.21	3.5	3.0	0.15	A			
32	River Tons Before joining to River Yamuna at Dhapatbar, Dehradun	Colourless	Odourless	Clear	20°C	8.36	75	114	10.0	5.0	88	72	16	70	1.0	4.0	47	34	<1.8	0.09	0.03	48.63	0.18	0.20	4.0	2.9	0.18	A			
33	River Tons at Seelahi, Dehradun	Colourless	Odourless	Clear	20°C	7.93	206	311	6.6	12.0	297	274	23	250	2.7	11.0	350	170	70	0.06	0.01	116.08	0.18	0.23	8.8	3.2	0.22	B			
34	River Rupsana D/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	11°C	7.72	181	274	8.2	8.0	192	154	38	178	1.1	4.0	94	70	4.0	0.18	0.03	150.42	0.15	0.23	11.1	2.9	0.35	B			
35	River Rupsana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	13°C	7.11	222	334	6.8	12.0	252	205	47	197	1.5	5.0	350	280	7.8	0.16	0.03	105.13	0.19	0.29	14.3	2.4	0.39	B			
36	River Rupsana BC to River Bindal at Mohorowala, Dehradun	Turbid	Not Specific	Clear	15°C	7.31	290	436	1.6	37.0	305	233	70	272	32.0	120.0	22*10 ²	14*10 ²	540	0.25	0.04	102.72	0.19	0.31	30.4	9.0	0.76	E			
37	River Bindal D/S at Bindal Bridge, Dehradun	Turbid	Not Specific	Clear	14°C	6.96	293	441	0.8	47.0	311	251	60	299	54.0	170.0	35*10 ²	17*10 ²	920	0.23	0.10	134.79	0.17	0.25	47.3	16.9	1.16	E			
38	River Bindal D/S Near Karg Chowk, Dehradun	Turbid	Not Specific	Clear	15°C	6.81	310	467	1.2	36.0	365	293	72	322	50.0	160.0	14*10 ²	11*10 ²	540	0.38	0.15	143.25	0.13	0.29	45.9	19.7	1.04	E			
39	River Bindal BC to River Rupsana at Mohorowala, Dehradun	Turbid	Not Specific	Clear	15°C	7.06	318	479	1.6	34.0	352	289	63	298	30.0	110.0	22*10 ²	17*10 ²	540	0.47	0.15	109.63	0.17	0.30	21.5	7.5	0.50	E			
40	Asan Conservation Reserve, Dehradun	Colourless	Odourless	Clear	20°C	7.97	75	113	9.2	5.0	63	51	12	55	1.0	4.0	4.0	<1.8	<1.8	0.25	0.03	35.96	0.08	0.17	3.2	3.0	0.17	A			

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District Magistrate
Tehri Garhwal

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

19986/2023

District- Haridwar

1499867/2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
41	River Ganga canal D/S at Har ki Patti, Richikol Bridge, Haridwar																											
42	River Ganga at Har Ki Patti, Haridwar																											
43	River Ganga near Bishanpur Kund, Haridwar	Turbid	Odourless	Clear	23.6°C	7.67	178	279	7.8	8.0	92	58	34	108	1.6	9.0	110	79	12	0.32	0.13	30.89	0.48	0.66	8.6	5.9	0.39	B
44	River Ganga Canal at Lal Tn Rao Bridge, Haridwar																											
45	River Ganga Canal at Dambhoi, Haridwar																											
46	River Ganga U/S at Bindughat Dudhyalain, Haridwar	Turbid	Odourless	Clear	23.1°C	7.46	177	278	8.1	7.0	84	59	25	94	1.4	8.0	140	79	17	0.47	0.26	30.64	0.47	0.53	10.0	6.2	0.47	B
47	River Ganga D/S at Baljwanti Mandir, Aizampur, Haridwar	Turbid	Odourless	Clear	24.7°C	7.51	179	281	7.9	9.0	88	51	37	97	1.6	10.0	140	79	14	0.39	0.14	32.36	0.59	0.49	9.1	6.1	0.42	B
48	Upper Ganga Canal D/S at Roorkee entering U.P.																											
49	River Bauganga D/S at Lakkar before Haridwar	Turbid	Odourless	Clear	25.8°C	7.92	207	324	5.4	10.0	221	161	60	241	1.6	8.0	120	94	11	0.66	0.26	31.47	0.52	0.68	20.0	14.0	0.51	B
50	River Ganga D/S at Sulhanpur, Haridwar	Turbid	Odourless	Clear	24.1°C	7.95	180	276	7.9	8.0	96	53	43	112	1.6	9.0	110	70	14	0.41	0.12	29.78	0.55	0.39	8.2	5.4	0.36	B

Canal was closed due to cleaning purpose before Diwali Festival.

Canal was closed due to cleaning purpose before Diwali Festival.

Canal was closed due to cleaning purpose before Diwali Festival.

District- Pant Gorthwal

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
51	River Ganga U/S at Lakshmanpura, Rishikesh	Colourless	Odourless	Clear	16°C	7.74	66	100	10.4	3.0	71	56	15	65	1.0	4.0	26	21	<1.8	0.07	0.03	37.89	0.18	0.22	3.6	3.2	0.19	A
52	River Ganga at Swargashrun, Rishikesh	Colourless	Odourless	Clear	17°C	7.90	75	115	10.0	4.0	78	60	18	71	1.0	4.0	40	34	<1.8	0.08	0.02	48.96	0.15	0.20	3.9	3.6	0.19	A
53	River Nayar U/S at Sarpuli	Colourless	Odourless	Clear	15°C	7.29	39	60	10.4	3.0	43	36	07	48	1.0	4.0	43	23	2.0	0.08	0.03	22.40	0.17	0.17	3.4	2.8	0.22	A
54	River Nayar D/S at Sarpuli	Colourless	Odourless	Clear	16°C	7.36	43	65	10.2	4.0	48	40	08	50	1.0	4.0	48	40	4.5	0.03	0.01	20.78	0.19	0.13	3.6	2.6	0.23	A

District- Nainital

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
55	Nainital Lake Water Intake, Nainital	Colourless	Odourless	Clear	13°C	7.71	285	430	8.6	15.0	258	138	120	206	1.6	5.0	94	70	2.0	0.11	0.02	45.72	0.15	0.20	9.7	3.6	0.26	B
56	Bheemtal Lake Water Intake, Nainital	Colourless	Odourless	Clear	15°C	7.29	140	210	8.4	17.0	198	104	94	168	2.0	6.0	110	79	4.5	0.09	0.03	30.41	0.16	0.18	6.9	3.3	0.21	B
57	Gola River at Haldwani, Nainital	Colourless	Odourless	Clear	17°C	7.83	163	250	8.2	21.0	230	126	104	176	2.2	6.0	170	110	7.8	0.10	0.02	28.46	0.13	0.23	4.3	3.1	0.12	B
58	Saral lake, Nainital	Colourless	Odourless	Clear	12°C	7.26	97	150	9.0	15.0	182	98	84	148	1.2	4.0	140	94	4.0	0.07	0.03	36.76	0.18	0.19	3.1	1.6	0.10	B
59	Naukicheval lake, Nainital	Colourless	Odourless	Clear	14°C	7.51	127	190	8.4	15.0	190	104	86	168	1.4	4.0	110	70	4.0	0.10	0.03	48.93	0.17	0.20	2.9	2.2	0.09	B
60	River Shupa D/S near Neem Karoli Dam, Bihawali, Nainital	Colourless	Odourless	Clear	14°C	8.13	143	190	8.6	15.0	210	112	98	166	1.2	5.0	94	63	1.8	0.11	0.05	23.38	0.13	0.22	4.3	1.8	0.13	B

District- Udhm Singh Nagar

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
61	Kosi River at Kaabpur Bajpur Road Bridge, Kashipur	Colourless	Odourless	Clear	25°C	7.70	250	369	7.2	15.0	233	180	53	260	2.6	16.0	170	140	20	0.21	0.25	75.2	0.39	0.23	6.8	4.5	0.19	B
62	Dhella River U/S at Kashipur	Colourless	Odourless	Clear	23°C	7.70	178	275	6.0	20.0	190	135	55	235	3.0	24.0	350	240	94	0.17	0.23	45.2	0.29	0.29	10.2	4.8	0.32	B

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District Magistrate
Tehri Garhwal

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

49986/2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
63	Dhella River D/S at Tukerdwara, Aljani Road, US Nagar	Colourless	Odourless	Clear	25°C	7.10	343	492	2.8	45.0	250	186	64	300	22.0	160.0	1600	920	140	0.38	0.58	112.1	0.68	0.32	56.2	9.2	1.54	E
64	River Bhella US Kashipur, (US Ramnagar Road), US Nagar	Colourless	Odourless	Clear	24°C	7.70	107	181	6.2	18.0	98	72	26	110	2.6	16.0	220	170	49	0.15	0.22	29.2	0.72	0.25	9.4	1.8	0.41	B
65	Bhella River at Lobna Bridge D/S Kashipur (D/S Lobna Bridge), US Nagar	Colourless	Odourless	Clear	24°C	6.80	166	254	3.0	30.0	165	115	50	250	20.0	128.0	540	240	94	0.42	0.59	74.4	0.62	0.44	18.4	4.8	0.62	E
66	Pjakhbar River at Bilaspur, Ramnagar, US Nagar	Colourless	Odourless	Clear	24°C	7.20	168	262	6.4	17.0	190	148	42	255	2.4	16.0	540	220	79	0.11	0.16	54.2	0.32	0.28	7.4	5.5	0.23	C
67	Nanduar River US Sitarganj Industrial Area, (Nanduar US Sitarganj), US Nagar	Colourless	Odourless	Clear	25°C	7.90	131	194	7.4	19.0	140	86	54	170	2.0	8.0	540	350	94	0.09	0.14	36.2	0.29	0.18	4.8	2.2	0.18	C
68	Nanduar River D/S Sitarganj Industrial Area, (Nanduar D/S Sitarganj), US Nagar	Colourless	Odourless	Clear	26°C	7.70	197	305	7.1	21.0	213	152	61	240	2.7	16.0	17*10 ³	11*10 ³	350	0.16	0.35	48.5	0.54	0.25	4.4	1.8	0.13	C
69	Kichha River at Kichha, (River Kichha (D/S Nagrahalla, Kashipur), US Nagar	Colourless	Odourless	Clear	25°C	7.60	369	533	6.2	30.0	250	175	75	295	3.2	32.0	280	220	70	0.24	0.34	83.6	0.35	0.26	25.2	6.3	0.69	D
70	Kalyani River at US Panmugar Industrial Area, US Nagar	Colourless	Odourless	Clear	20°C	7.80	276	404	5.4	13.0	235	180	55	280	2.7	16.0	540	350	110	0.11	0.10	34.2	0.29	0.24	8.1	4.2	0.23	C
71	Kalyani River at D/S Panmugar Industrial Area, US Nagar	Turbid	Odourless	Clear	22°C	7.20	338	498	2.4	45.0	285	208	77	325	24.0	160.0	1600	540	220	0.53	0.65	98.2	0.72	0.69	29.4	7.2	0.76	E
72	River Kailash Downstream behind Sitarganj Industrial Area, US Nagar	Colourless	Odourless	Clear	26°C	7.40	178	273	7.6	13.0	175	124	51	190	2.2	12.0	350	280	70	0.19	0.25	31.5	0.30	0.25	6.4	1.5	0.21	B

Note: All values are in mg/L except Colour, Odour, Weather, Temperature, pH, EC(us/cm), SAR and TC, FC, FS (MPN Per 100 ml).

* The River water monitoring frequency of 95 Locations (Badrinath-01(District-Chanoli), Koderma-01(District-Rudrapur), Gurgaon-01, Yamunotri-01& Sayasa-Chatti-01 (District-Uttarakhand)) is on yearly basis / Once in a year (Monitoring already done in the month of June 2023).

Pramod Bhandari
(Pramod Bhandari) 16/12/2023
Junior Lab Assistant

Amit Pokhriyal
(Amit Pokhriyal)
Environment Engineer

Month.

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
देहरादून (उत्तराखण्ड)

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CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of October 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Colliform
1	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of Inspection: -17-10-2023).						
2	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.73	165	167	7.15	9.2	10	170
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.58	175	179	7.23	10.0	13	210
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.35	105	109	7.48	8.0	09	110
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.21	110	113	7.44	9.2	12	350
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.86	175	180	7.08	10.0	14	920
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.69	165	161	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 18-10-2023).			
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.99	170	166	7.15	8.0	09	110
9	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.80	155	151	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 18-10-2023).			
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.15	160	158	7.41	8.4	09	220
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found closed and Non-operational at the time of inspection. (Date of Inspection: 16-10-2023).						
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan)	7.22	135	132	7.36	8.8	09	170
		STP was operational but due to overflow untreated effluent was partially discharged into Nandakini River. (. (Date of Inspection: 16-10-2023).)						
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.16	130	126	7.52	8.4	08	170
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.59	165	168	7.76	8.8	10	130

District Magistrate
Tehri Garhwal

30741

Month. October 2023

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UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
देहरादून (उत्तराखण्ड)

रूप 02/03

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.10	145	141	7.28	8.8	09	220
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.64	140	137	7.06	8.4	08	170
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.08	155	152	7.47	8.8	09	110
18	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.						
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP found Non-operational at the time of inspection because sewage line was breakage. (Date of Inspection: 11-10-2023).						
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.18	120	116	STP found Non-operational due to mechanical issue and also untreated effluent was directly discharged into drain near plant because of overflow. (Date of Inspection: 11-10-2023).			
21	0.100 MLD STP, Near SBI & Maszid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.30	135	133	8.03	10.0	12	350
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.63	125	120	7.90	8.4	08	170
23	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.70	150	153	7.89	10.0	12	540
24	3.5 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.40	205	207	7.70	8.8	10	220
25	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.73	185	188	7.96	9.2	11	150
26	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.50	110	108	7.65	8.8	10	920
27	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.70	115	112	7.85	8.0	08	220
28	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 12-10-2023).						
29	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	7.30	155	160	7.60	9.6	12	54*10 ²

District Magistrate
Tehri Garhwal

Month. October 2023

Ry. (03/103)

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रत्रधारारोड़,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
30	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.85	175	173	7.11	8.8	09	130
31	0.150 MLD MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.75	185	182	7.18	9.2	10	220
32	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.70	165	162	8.30	9.6	11	540
33	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.96	165	170	7.65	9.2	12	220
34	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.63	215	220	6.97	10.0	14	540
35	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.95	150	154	7.16	9.6	13	35*10 ²
36	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.31	195	199	7.62	8.8	10	170
37	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.19	205	208	7.51	9.2	11	84
38	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.11	175	172	7.35	8.8	09	94
39	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.26	185	181	7.68	8.8	08	79
40	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.40	160	157	7.57	9.2	10	94
41	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.18	155	157	7.89	8.8	10	79
42	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.34	150	154	7.68	8.4	09	110
43	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.14	165	170	7.59	8.8	10	70
44	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.48	170	174	7.61	9.6	10	220
45	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.43	175	172	7.69	8.0	08	130
46	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.24	155	157	7.81	8.4	09	94

District Magistrate
Tehri Garhwal

Month. SEPTEMBER 2023

Page 01/03

UTTARAKHAND POLLUTION CONTROL BOARD
GauradeviParyavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of September 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of Inspection: 19-09-2023).						
2	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.80	170	174	8.73	10	12	1600
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.37	180	185	7.26	9.2	10	540
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.59	110	112	7.71	8.4	10	140
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.05	120	124	7.67	8.8	11	220
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.76	180	183	7.18	9.6	12	210
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.74	170	167	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 20-09-2023).			
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.46	165	163	7.61	8.4	10	170
9	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.93	160	158	7.18	9.2	11	220
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.01	155	151	8.63	8.8	09	540
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.72	140	137	STP found Non-operational because Electro Coagulation Control System (ECCS) Machine was shifted in another plant. (Date of Inspection: 20-09-2023).			
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan)	7.20	130	125	7.48	8.4	08	220
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 21-09-2023).						
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.57	170	172	6.84	9.6	11	1600

W
District Magistrate
Tehri Garhwal

UTTARAKHAND POLLUTION CONTROL BOARD
GauradeviParyavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्डप्रदूषणनियंत्रण बोर्ड
गौरादेवीपर्यावरणभवन
46-बी, सिडकुल,आई.टी. पार्क, सहस्रत्रधारारोड,
देहरादून(उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Colliform
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.33	150	148	7.48	9.2	10	210
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational as plant was under maintenance work.(Date of Inspection: 21-09-2023).						
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP was not in operation as no sewage/ effluent was reaching to the plant. (Date of Inspection: 20-09-2023).						
18	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.						
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.05	130	128	7.21	8.8	10	170
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.30	125	122	7.46	8.4	09	210
21	0.100MLD STP, Near SBI &Masjid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.70	140	137	7.16	9.6	11	220
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag . (Operated by: Uttarakhand Jal Sansthan)	6.97	130	126	7.23	9.2	10	1600
23	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP was found damaged due to flood in Alaknanda River, So plant was not in operation and also under maintenance work. (Date of Inspection: 21-09-2023).						
24	3.5 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.16	210	213	7.06	9.2	11	210
25	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.26	195	199	8.35	9.6	12	130
26	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.13	115	112	7.36	8.0	08	220
27	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.27	120	116	7.46	8.4	09	170
28	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.60	160	165	6.96	9.6	16	540
29	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.79	150	153	6.92	140	146	16*10 ³

District Magistrate
Tehri Garhwal

UTTARAKHAND POLLUTION CONTROL BOARD
GauradeviParyavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Collform
30	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.93	180	177	7.09	9.2	10	210
31	0.150 MLD MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.96	190	188	7.39	10	11	920
32	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	6.84	160	158	7.63	8.8	09	140
33	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	7.19	170	173	7.43	8.8	10	170
34	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.77	210	214	7.19	9.6	12	220
35	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.72	140	142	7.56	8.8	10	920
36	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.20	185	187	7.50	9.2	11	220
37	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.08	200	205	7.65	10	13	170
38	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.04	170	168	7.45	9.2	10	140
39	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.14	180	177	7.53	9.6	10	94
40	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.51	165	160	7.65	8.4	09	84
41	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.45	150	154	7.60	9.2	12	140
42	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.22	145	147	7.34	8.8	10	210
43	68 MLD STP at Kargl, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.31	160	164	7.41	9.2	11	94
44	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.45	165	167	7.52	10	12	170
45	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	6.95	170	168	7.60	8.4	09	220
46	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.71	160	163	7.84	9.2	11	210

District Magistrate
Tehri Garhwal

30746

Annexure - C

ADM/OC/LBC/11

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कार्यालय : नगर पालिका परिषद्, चम्बा
(टिहरी गढ़वाल)

जिलाधिकारी
टिहरी गढ़वाल।
5/11/23

ई-मेल आई डी-compchamba@gmail.com

दूरभाष सं०-01376-255308

पत्र सं० 1100 / NGT / SBM / 2023-24 /

दिनांक 04 दिसम्बर, 2023

सेवा में,

जिलाधिकारी
टिहरी गढ़वाल

R.N.- 169 IERK
पंजिका सं० 08 दिनांक 5/11/23
13-11

विषय: मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी०आई०एल० (O.A No. 200 of 2014 M.C. Mehta vs Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या- 310/LBC-1 (2023-24) टिहरी गढ़वाल, दिनांक 02 दिसम्बर, 2023 द्वारा मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी०आई०एल० (O.A No. 200 of 2014 M.C. Mehta vs Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन में चाही गयी सूचना निर्धारित प्रारूप में भरकर प्रेषित की जा रही है।

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय
[Signature]

अधिसासी अधिकारी
नगर पालिका परिषद्-चम्बा
टिहरी गढ़वाल

W
District Magistrate
Tehri Garhwal

कार्यालय : नगर पालिका परिषद, चम्बा
(टिहरी गढ़वाल)

Issues	Information Sought	Compliance
2. Municipal Solid Waste Disposal	(a) Per day generation of Solid Waste in each city/town within the district	04 MTD
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district	3.5 MTD
	(c) The gap in treatment of Solid Waste	0.5 MTD. Gap in treatment will be done as all the measures are done in DPR of Tehri-Chamba CLuster
	(d) Legacy waste and the time bound plan to treat legacy waste.	Legacy Waste treatment is done by ulb in the year 2021-22
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Legacy Waste treatment is done by ulb in the year 2021-22
	(f) Current status of dumping of solid waste with reference to location	Currently, Ulb is doing 100% door to door collection and segregation of waste and then carried to trenching ground in Mokri, V.Puram where further segregation is done and further treatment of dry and wet waste is done separately.
3. Construction and Demolition Waste	(a) Total per day generation of C&D Waste within the district.	0.01MTD
	(b) The details of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization	Currently, Ulb doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D Waste is used for filling of pits in roads and street paths around the ulb area..


पदाधिकारी




अधिकारी अधिकारी
नगर पालिका परिषद, चम्बा
टिहरी गढ़वाल


District Magistrate
Tehri Garhwal

कार्यालय : नगर 30748 पालिका परिषद्, चम्बा,
(टिहरी गढ़वाल)

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ई-मेल आई.डी.-conppchamba@gmail.com

दूरभाष सं०-01376-255308

पत्र सं० 1252 / गंगा समिति / 2023-24 /

दिनांक, 24 जनवरी, 2024

सेवा में,

जिलाधिकारी
टिहरी गढ़वाल।

विषय: मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या- 137 / गंगा समिति (2023-24) टिहरी गढ़वाल दिनांक 24 जनवरी, 2024 के अनुपालन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० (O.AN0. 200 of 2014 M.C. Mehta vs Union of India in the Matter to Ganga Pollution and its cleaning etc.) के मामले में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं पर चाही गयी सूचनायें संलग्न प्रारूप में भरकर प्रेषित की जा रही है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित है। कृपया प्राप्ति स्वीकार करने का कष्ट करेंगे।

संलग्नक-यथोक्त

भवदीय

अधिशायी अधिकारी
नगर पालिका परिषद्-चम्बा
टिहरी गढ़वाल

District Magistrate
Tehri Garhwal

30749

(68)

Nagar Palika Parishad Chamba

2. Municipal Solid Waste disposal

(c) The gap in treatment of Solid Waste.

1	What is the process of disposal of solid waste?	The solid waste is collected in segregated manner from every premises by door-to-door collection which is later taken to the landfill at Mukri, B.Puram where it is further segregated and the untreated waste is dumped in the dumping yard.
2	In Chamba, Tehri and lambgaun, where does this untreated waste goes?	The waste after being taken to the disposal site is segregated and the dry waste is compacted and the wet waste is kept in the pits to make compost, the remainder is dumped in the dumping yard.

(d) Legacy waste and the time bound plan to treat legacy waste.

1	What is the progress status of treatment of legacy waste in the areas where legacy waste exists? –	Legacy Waste treatment is done by ulb in the year 2021-2022.
2	What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	Currently, there is no legacy waste in th ulb.

3. Construction and Demolition waste

1	Status of proposed action planned for construction of treatment plant in all the cities/town?	Nagar palika parishad Chamba doesn't have plant for treatment of C&D waste because of lack of land availability.
2	How is the waste being disposed at present?	Currently C&D waste is used for filling of pits in road and street paths around the ULB area.


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५.२


Executive officer
Nagar Palika Parishad Chamba
Tehri Garhwal


District Magistrate
Tehri Garhwal

30750

कार्यालय नगरपालिका परिषद टिहरी जिला टिहरी गढ़वाल।

संख्या- 834/न0पा0प0टि0/मा0रा0ह0प्रा0/सूचना/2023-24 दिनांक 04 दिसम्बर, 2023

Adm/oc/LBC-Z

सेवामें,

जिलाधिकारी

R.N.- /ERK

जिला अधिकारी महोदय,
टिहरी गढ़वाल।

जिला गढ़वाल।

पंजिका सं० दिनांक-

विषय :-

मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0(O.A No 200/2014M.C. Mehta VS Union of India) में पारित आदेश दिनांक 24/11/2023 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या-310/एल0बी0सी0/2023-24 दिनांक 02 दिसम्बर, 2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0(O.A No 200/2014M.C. Mehta VS Union of India) में पारित आदेश दिनांक 24/11/2023 के क्रम सूचना तैयार कर महोदय की सेवामें संलग्न कर प्रेषित की जा रही है।

संलग्न-यथोपरि।

R.N.- 132/ERK

पंजिका सं० 13-2 दिनांक- 6/12/23

भवदीय,

अधिसासी अधिकारी
नगरपालिका परिषद
टिहरी।

प्रतिलिपि :- 1- उप जिला अधिकारी/प्रशासक महोदय नगरपालिका परिषद टिहरी की सेवामें सादर सूचनार्थ।

अधिसासी अधिकारी
नगरपालिका परिषद
टिहरी।District Magistrate
Tehri Garhwal

कार्यालय :- नगरपालिका परिषद् टिहरी (टिहरी गढ़वाल)

Issues	Information Sought	Compliance
2. Municipal Solid Waste Disposal	(a) Per day generation of Solid Waste in each city/town within the district	9.6 MTD
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district	4.32 MTD
	(c) The gap in treatment of Solid Waste	5.28 MTD. Gap in treatment is due to unavailability of land. Land is allotted near kahandkhala but is not being utilised due to local protest, once the land is provided ULB is aimed to achieve 100% treatment of waste
	(d) Legacy waste and the time bound plan to treat legacy waste.	DPR is being prepared for the Legacy Waste treatment
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	DPR is being prepared for the Legacy Waste treatment
	(f) Current status of dumping of solid waste with reference to location	Nagar palika parishad tehri is currently achieving 100% door to door collection and 70% segregation of waste which is further taken to trenching ground in Maukri, B.Puram where further segregation is done and further treatment of dry and wet waste to make compact and compost respectively.
3. Construction and Demolition Waste	(a) Total per day generation of C&D Waste within the district.	0.2MTD
	(b) The details of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization	Nagar palika parishad tehri doesn't have plant for treatment of C&D waste because of lack of land availability. The waste is dumped in the trenching ground in Maukri. Currently C&D Waste is used for filling of pits in roads and street paths around the ulb area..

Executive Officer
Nagar Palika Parishad
Tehri.

District Magistrate
Tehri Garhwal

Nagar Palika Parishad Tehri

2. Municipal Solid Waste disposal

(c) The gap in treatment of Solid Waste.

1	What is the process of disposal of solid waste?	The solid waste is collected in segregated manner from every premises by door-to-door collection which is later taken to the landfill at mukri where it is further segregated and the untreated is dumped in the dumping yard.
2	In Chamba, Tehri and lambgaun, where does this untreated waste goes?	The waste after being taken to the disposal site is segregated and the dry waste is compacted and the wet waste is kept in the pits to make compost, the remainder is the dumped in the dumping yard.

(d) Legacy waste and the time bound plan to treat legacy waste.

1	What is the progress status of treatment of legacy waste in the areas where legacy waste exists?—	DPR is being prepared for the legacy waste treatment.
2	What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	DPR is being prepared for the legacy waste treatment.

3. Construction and Demolition waste

1	Status of proposed action planned for construction of treatment plant in all the cities/town?	Nagar palika parishad Tehri doesn't have plant for treatment of C&D waste because of lack of land availability.
2	How is the waste being disposed at present?	Currently C&D waste is used for filling of pits in road and street paths around the ULB area.


 Executive officer
 Nagar Palika Parishad Tehri


 District Magistrate
 Tehri Garhwal

कार्यालय : नगरपंचायत लम्बगांव, टिहरी गढ़वाल।

पत्रांक: 413/पीआईएलओ/नोपओसो/2023-24

दिनांक: 04 दिसम्बर, 2023

सेवा में

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

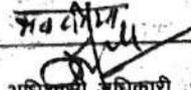
विषय: मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल. (O.A No.200 of 2014 M.C.Mehta vs Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में।

महोदय

उपरोक्त विषयक आपके कार्यालय पत्रांक संख्या-310/LBC-1/2023-24 टिहरी गढ़वाल दिनांक 02 दिसंबर 2023 के सदन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल.(O.A No.200 of 2014 M.C.Mehta VS Union of India) में मा० राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 24.11.2023 को आदेश पारित किया गया है, जिसमें मा० राष्ट्रीय हरित प्राधिकरण के उक्त आदेश का अनुपालन करते हुए निम्नवत् कार्यवाही की सूचना उपलब्ध कराने के निर्देश दिये गये हैं जिस हेतु नगर पंचायत लम्बगांव द्वारा निम्न सूचना निर्धारित प्रारूप में आपको उपलब्ध कराई गई है:-

Issues	Information Sought/वांछित सूचनाएँ	Proceeding/कार्यवाही
01 Municipal Solid Waste disposal	(a) Per day generation of Solid Waste in each city/town within the district.	8 quintal
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district.	5 quintal
	(c) The gap in treatment of Solid Waste.	3 quintal
	(d) Legacy waste and the time bound plan to treat legacy waste.	working on ULB's trenching ground is undergoing and completed by 90% after completion of work ,ULB will work on legacy waste ,at present outsourcing institution is working on legacy waste .
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	working on ULB's trenching ground is undergoing and completed by 90% after completion of work ULB will work on legacy waste ,at present outsourcing institution is working on legacy waste .
	(f) Current status of dumping of solid waste with reference to location.	Currently, ULB is doing 100% door to door collection and segregation of waste , collected waste carried to ward no-02 and lambgaon bazar gadaira in lambgaon where further segregation done to separate wet and dry waste.
02 Construction and Demolition waste	(a) Total per day generation of C&D Waste within the town /city/district.	0 MT/day
	(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.	Currently, ULB doesn't have any plant for treatment of C&D waste .

अतः उपरोक्त सूचना महोदय की सेवा में सादर सूचनाएँ प्रेषित।


 अधिशासी अधिकारी
 नगर पंचायत लम्बगांव
 टिहरी गढ़वाल।


 District Magistrate
 Tehri Garhwal

पत्रांक: 464 / गंगा समिति / न0प0ल0 / 2023-24
सेवा में,

दिनांक 25 जनवरी, 2023

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल में दिये गए निर्देशों के अनुपालन के संबंध में।
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक संख्या-137/गंगा समिति (2023-24) टिहरी गढ़वाल दिनांक 24-01-2024 के संदर्भ में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल(O.A No.200 of 2014 M.C.Mehta VS Union of India) में मा0 राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 24.11.2023 को आदेश पारित किया गया है, जिसमें मा0 राष्ट्रीय हरित प्राधिकरण के उक्त आदेश का अनुपालन करते हुए निम्नवत् कार्यवाही की सूचना उपलब्ध कराने के निर्देश दिये गये हैं जिस हेतु नगर पंचायत लम्बागांव द्वारा निम्न सूचना निर्धारित प्रारूप में आपको उपलब्ध कराई गई है:-

Issues	Information Sought/वांछित सूचनाएं	Proceeding/कार्यवाही
unicipal Solid Waste disposal	a- What is the process of disposal of solid waste?	नगर पंचायत लम्बागांव द्वारा सभी चार वार्डों में आउट सोर्स ऐजेन्सी फेण्डेश्वर ऐसोसियेट के द्वारा घर-घर जा कर सोर्स पर कूड़े का पृथक्कीकरण कर कूड़े निस्तारण स्थल पर ले जाया जाता है।
	b- In Lambgaon, Where does this untreated waste goes ?	नगर पंचायत लम्बागांव द्वारा आउट सोर्स ऐजेन्सी फेण्डेश्वर ऐसोसियेट के द्वारा कूड़ा निस्तारण स्थल पर ले जाया जाता है जहाँ पर गीले-सूखे कूड़े को अलग-अलग कर जिसमें गीले कूड़े की खाद बनाने की कार्यवाही की जाती है व सूखे कूड़े को कम्पेक्ट किया जाता है।
	c- What is the process status of treatment of legacy waste in the areas where legacy waste exist?	वर्तमान में इस निकाय का कूड़ा निस्तारण स्थल(ट्रेचिंग ग्राउन्ड) का कार्य गतिमान है, जो कि 90 प्रतिशत पूर्ण हो गया है, उसके पश्चात लीगेसी वेस्ट का निस्तारण किया जायेगा। वर्तमान में आउट सोर्स ऐजेन्सी फेण्डेश्वर ऐसोसियेट के द्वारा कूड़ा निस्तारण स्थल पर ले जाया जाता है जहाँ पर गीले-सूखे कूड़े को अलग-अलग कर जिसमें गीले कूड़े की खाद बनाने की कार्यवाही की जाती है।
	d- What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	वर्तमान में निकाय द्वारा आउट सोर्स ऐजेन्सी फेण्डेश्वर ऐसोसियेट के द्वारा प्रतिदिन कूड़ा निस्तारण स्थल पर ले जाया जाता है जहाँ पर गीले-सूखे कूड़े को अलग-अलग कर जिसमें गीले कूड़े की खाद बनाने की कार्यवाही की जाती है।
02 Construction and Demolition waste	(a) -Status of Proposed action planned for construction of treatment plant in all the cities/towns?	वर्तमान में निकाय क्षेत्रान्तर्गत सी0एण्डडी0 वेस्ट का कोई प्लान्ट नहीं है।
	(b) -How is the waste being disposed at present?	वर्तमान में निकाय क्षेत्रान्तर्गत कोई सी0एण्डडी0 वेस्ट नहीं होता है।

अतः उपरोक्त सूचना महोदय की सेवामें सादर सूचनाार्थ प्रेषित।

शिवपूदीय,
अधीक्षक अधिकारी
नगर पंचायत लम्बागांव
टिहरी गढ़वाल।

[Signature]

District Magistrate
Tehri Garhwal

BARIC-346/ BV259630482114

30755

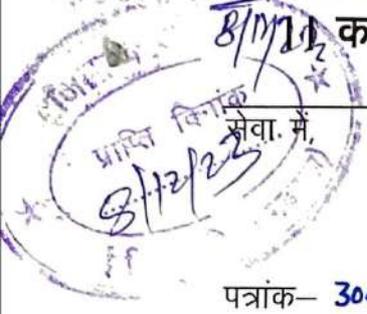
Am/00/LBL II नगरपालिका DPO

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कार्यालय नगर पालिका परिषद, नरेन्द्र नगर, टिहरी गढवाल।।

ईमेल—eombnrr237@gmail.com

जिलाधिकारी
टिहरी गढवाल।
8/12/2023



जिलाधिकारी,
टिहरी गढवाल।

पत्रांक— 3043/मा0रा0ह0प्रा0/सूचना/न0पा0प0/2023-24 दिनांक, 05 दिसम्बर, 2023

विषय— मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 (O.A. No. 200/2014 M.C. Mehta Vs Union of India) में पारित आदेश दिनांक 24 नवम्बर, 2023 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या—310/एल0बी0सी0/2023-24 दिनांक 02 दिसम्बर, 2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 (O.A. No. 200/2014 M.C. Mehta Vs Union of India) में पारित आदेश दिनांक 24 नवम्बर, 2023 में पारित आदेशों के क्रम में इस निकाय से सम्बन्धित सूचना निर्धारित प्रारूप पर तैयार कर महोदय की सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिसूचना अधिकारी
जिलाधिकारी
नगर पालिका परिषद,
नरेन्द्र नगर, टिहरी गढवाल।

District Magistrate
Tehri Garhwal

ठोस अपशिष्ट/सिंगल यूज प्लास्टिक से सम्बन्धित शिकायत दर्ज करने हेतु ई-मेल करें solidwaste-complaint@uk.gov.in

Issues	Information Sought	Compliance
2. Municipal Solid Waste Disposal	(a) Per day generation of Solid Waste in each city/town within the district.	0.14 MTD
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district.	0.14 MTD
	(c) The gap in treatment of Solid Waste.	100 % treatment of MSW per day.
	(d) Legacy waste and the time bound plan to treat legacy waste.	Cluster Based approach taken by the UDD, Nagar Nigam Rishikesh, Nagar Palika Parishad Munikireti, Nagar Palika Parishad Narendra Nagar & Nagar Panchyat Swarg ashram-jonk is part of this cluster.
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After the treatment of MSW/Legacy waste finish product Recycalable sold to recycler, For RDF and inert waste soon send out to Rishikesh Plant.
	(f) Current status of dumping of solid waste with reference to location.	Currently, ULB is doing 100% door to door collection and segregation of waste and then carried to Kuda Nistarani Stal in Kumhar kheda, where Dry waste processing is being done at MRF facility, where dry waste separated in plastic, cardboard, rubber, tin, paper etc. after segregation, segregation waste sold to recycler and wet waste send to nadeppit for composting. Mis waste is being separated into dry and wet waste by the use of trammel machine after that above process used for dry and wet waste.
3. Construction and Demolition waste	(a) Total per day generation of C&D Waste within the District.	0.01 MTD
	(b) The Details of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization.	Currently, ULB doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D Waste is used for filling of pits in road and street paths around the ulb area.

ठोस अपशिष्ट/सिंगल यूज प्लास्टिक से सम्बन्धित शिकायत दर्ज करने हेतु ई-मेल करें solidwaste-complaint@uk.gov.in

अधिकांसी अधिकारी
नगर पालिका परिषद
नरेन्द्रनगर टि०ग०।

District Magistrate
Tehri Garhwal

॥ कार्यालय नगर पालिका परिषद, नरेन्द्र नगर, टिहरी गढवाल ॥

ईमेल—eombnrr237@gmail.com

सेवा में,

जिलाधिकारी,
टिहरी गढवाल।

पत्रांक— 3102 / मा0रा0ह0प्रा0 / सूचना / न0पा0प0 / 2023-24 दिनांक, 27 जनवरी, 2024

विषय— मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-137/गंगा समिति (2023-24) टिहरी गढवाल दिनांक 24 जनवरी, 2024 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में द्वारा पी0आई0एल0 में दिये गये निर्देशों के क्रम में मांगी गयी वाछित सूचना संलग्न निर्धारित प्रारूप में तैयार महोदय की सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

Issues	Information Sought	Compliance
2. Municipal Solid Waste Disposal	(a) What is the process of disposal of solid waste ?	Door To Door Segregated solid waste collected from the household, then send out to Palika's Solid Waste Plant, Where wet waste send to nadia pit for composting & Dry waste processing is being done at MRF facility, where dry waste separated in plastic, cardboard, rubber, tin, paper etc. after segregation and Compacted segregation waste sold to recycler.
	(c) What is the process status of treatment of legacy waste in the area where legacy waste exist ?	DPR is being prepared for the legacy and RDF waste treatment.
	(d) What is effective Plan/Action (time bound) to treat the legacy waste in all cities/towns ?	DPR is being prepared for the legacy and RDF wastetreatment.
3. Construction and Demolition waste	(a) Status of proposed action planned for construction of treatment plant in all the cities/town ?	Nagar palika parishad Narendra Nagar doesn't have plant for treatment of C&D waste because of lack of land availability.
	(b) How is the waste being disposed at present ?	Currently C&D waste is used for filling of pits in road and street paths around the ULB area.

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिसासी अधिकारी
नगर पालिका परिषद
नरेन्द्र नगर टिहरी गढवाल
(दि. 01/01/24)

वोस अपशिष्ट/सिंगल यूज प्लास्टिक से सम्बन्धित शिकायत दर्ज करने हेतु ई-मेल करें solidwaste-complaint@uk.gov.in

कार्यालय -नगर पंचायत घनसाली टिहरी गढ़वाल।

संख्या-374/पी0आई.एल./O.A.NO.200 of/2014/2023-24 दिनांक 05 दिसम्बर 2023

सेवागें,

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल.(O.A.NO.200 of/2014 M.C.Mehta VS Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-310 / LBC2(2023-24 टिहरी गढ़वाल दिनांक 02 दिसम्बर 2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी.आई.एल.(O.A.NO.200 of/2014 M.C.Mehta VS Union of India) में पारित आदेश दिनांक 24.11.2023 के क्रम में इस निकाय से सम्बन्धित सूचना निम्नवत् संलग्न कर सादर प्रेषित की जा रही है।

अतः महोदय की सेवामें सादर सूचनाार्थ प्रेषित।

संलग्न -यथोपरि।

अधिसासी अधिकारी
नगर पंचायत घनसाली
टिहरी गढ़वाल।


District Magistrate
Tehri Garhwal

Issues	Information Sought	district.
2. Municipal solid Waste disposal	(a) Per day generation of Solid Waste in each city/town with in the district. (b) Quantity of Solid Waste treatment per day, in each city/town of the district. (c) The gap in treatment of Solid Waste. (d) Legacy waste and the time bound plan to treat legacy waste. (e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. (f) Current status of dumping of solid waste with reference to location.	1.9 MTD 1.9 MTD - NO legacy waste NO Nagar panchayat ghansalli is currently achieving 100% Door to Door Collection and 100% segregation of waste which is further taken to trenching ground temporarily in ghansali-chamiyala motor road where further segregation is done and further treatment of dry and wet waste to make compost respectively.
3. Const	(a) Total per day generation of C&D Waste within the district.	NO
struction and Demolition	(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.	..


Executive Officer
Nagar Panchayat Ghansali
Tehri Garhwal


District Magistrate
Tehri Garhwal

कार्यालय-नगर पंचायत घनसाली टिहरी गढवाल।

संख्या २३३ / स्व0भा0 / 2023-24

दिनांक २५ जनवरी 2024

सेवामें,

जिलाधिकारी महोदय,
टिहरी गढवाल।

विषय-

मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. में दिये गये निर्देश के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या- 137/गंगा समिति (20-24) दिनांक 24 जनवरी 2024 के अनुपालन में इस निकाय से सम्बन्धित वाछित सूचना आख्या संलग्न कर सादर प्रेषित की जा रही है।

संलग्न: उपरोक्तानुसार


अधिशाली अधिकारी
नगर पंचायत घनसाली
टिहरी गढवाल।District Magistrate
Tehri Garhwal

.Issues	Information Sought	proceeding
Municipal solid Waste disposal	a.What is the process of disposal of solid Waste	निकाय क्षेत्र में आउटसोर्स एजेंसी के द्वारा 2 कूड़ा वाहनों से जैविक व अजैविक डोर टू डोर कूड़ा एकत्रीकरण किया जाता है। नगर के जिन स्थानों पर कूड़ा वाहन नहीं पहुँच पाता है वहा पर्यावरण मित्र के द्वारा दो थैलो के माध्यम से एकत्रीकरण कर कूड़े को वाहन तक लाया जाता है। जिसके पश्चात कूड़े को वर्तमान अस्थाई कूड़ा निस्तारण स्थल घनसाली-चमियाला मोटर मार्ग पर लाया जाता है जहां अजैविक कूड़े को आइटम वाइज छंटाई कर उसको रिसाइकिलिंग हेतु बिक्री किया जा रहा
	c- What is the process status of treatment of legacy waste in the areas where legacy waste exist?	लिंगेसी वेस्ट नहीं है।
	d-What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	
	e-How much is the inward waste?	
h-How much is the recycled/outward waste movement?		
3.Construction and Demolition waste	a-Status of proposed action planned for construction of treatment plant in all the cities/town? b-How is the waste being disposed at present?	नगर में निर्माण एवं विध्वंस अपशिष्ट की मात्रा अत्यंत न्यून होती है। यदि कोई निर्माण एवं विध्वंस अपशिष्ट निकलता है तो उसे जहां से वह निकाल रहा है उनके द्वारा इस्तेमाल कर लिया जाता है।

District Magistrate
Tehri Garhwal

अधिशाली अधिकारी
नगर पंचायत घनसाली
टिहरी गढ़वाल

।।कार्यालय नगर पालिका परिषद, मुनिकीरेती-ढालवाला।।

दूरभाष 0135-2430148, फ़ैक्स-0135-2442222

ई-मेल: nppmkrd@gmail.com

Web: nppunikireti.in

टॉप अपशिष्ट/सिगल यूज प्लास्टिक सम्बन्धी शिकायत हेतु - solidwaste-complaint@uk.gov.in Toll Free number- 18003095563

पत्रांक 1036/टो0अ0प्र0/2023-24

दिनांक 09/12/2023

सेवा में,

जिलाधिकारी,
टिहरी गढ़वाल।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 (O.A. No. 200/2014 M.C. Mehta Vs Union of India) में पारित आदेश दिनांक 24 नवम्बर, 2023 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-310/एल0बी0सी0/2023-24 दिनांक 02 दिसम्बर, 2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 (O.A. No. 200/2014 M.C. Mehta Vs Union of India) में पारित आदेश दिनांक 24 नवम्बर, 2023 में पारित आदेशों के क्रम में इस निकाय से सम्बन्धित सूचना निर्धारित प्रारूप पर तैयार कर महोदय की सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिशारी जिलाधिकारी
नगर पालिका परिषद, मुनिकीरेती-ढालवाला

✓
District Magistrate
Tehri Garhwal

Issues	Information Sought	Compliance
2. Municipal Solid Waste Disposal	(a) Per day generation of Solid Waste in each city/ town within the district.	18 MTPD
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district.	18 MTPD
	(c) The gap in treatment of Solid Waste.	100% treatment of MSW per day
	(d) Legacy waste and the time bound plan to treat legacy waste.	8500 MT Legacy waste has been treated and approximate 4500MT legacy waste tender has been awarded, within 90 days 100% legacy waste will be treated as per CPCB guideline.
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After the treatment of MSW/ Legacy waste finish product Recyclable sold to recycler, RDF send to authorized dealer and Inert send to SLF site.
	(f) Current status of dumping of solid waste with reference to location.	Currently, ULB is doing 100% door to door collection and segregation of waste and then carried to Kharashrot MSW plant, Where Dry waste processing is being done at MRF facility, where dry waste separated in plastic, cardboard, rubber, tin, paper etc. after segregation, segregation waste sold to recycler and wet waste send to nadep pit for composting. Mix waste is being separated into dry and wet waste by the use of trommel machine after that above process used for dry and wet waste.
3. Construction and Demolition waste	(a) Total per day generation of C&D Waste within the District.	0.5 MT Per Day
	(b) The Details of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization.	Currently, ULB doesn't have plant for treatment of C&D waste because of lack of land availability. Currently C&D Waste is used for filling of pits in road and street paths around the ulb area.


 321


District Magistrate
Tehri Garhwal

कार्यालय नगर पालिका परिषद, मुनिकीरेती-ढालवाला ।।

दूरभाष 0135-2430148, फ़ैक्स-0135-2442222

ई-मेल: nppmkrd@gmail.com

Web. nppmunkireti.in

ग़ेरा अपशिष्ट/सिगल यूज प्लारिस्ट सम्बन्धी शिकायत हेतु - solidwaste-complaint@uk.gov.in Toll Free number- 18003095563

पत्रांक 1291 / विविध / 2023-2024

दिनांक 27/01/2024

सेवा में

जिलाधिकारी
टिहरी गढ़वाल ।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या- 137/गंगा समिति (2023-24) दिनांक 24 जनवरी 2024 का सन्दर्भ ग्रहण करने का कष्ट करें।

उक्त के सम्बन्ध में वांछित सूचना निम्नानुसार तैयार कर प्रेषित की जा रही है।

2- Municipal Solid Waste Disposal	What is the process of disposal of solid waste?	Yes, MKRD use windows aerobic composting system for the disposal of MSW
	In Chamba, Tehri and Lambgaun, where does this untreated waste goes?	NA
	What is the process status of treatment of legacy waste in the areas where legacy waste exist?	For the process of legacy waste excavation, screening and windrow processing techniques is being used for treatment
	What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	MKRD has treated it's 70% of legacy waste and rest 30% will be treated within 60 days
	How much is the inward waste?	Average 18MT inward waste as per current generation
	How much is the recycled/outward waste movement?	Around 3 to 4 MT recycling material is being treated at MRF center.
Construction And Demolation waste	Status of proposed action planned for construction of treatment plant in all the cities/town?	Treatment plant has 95% completed.
	How is the waste being disposed at present?	Currently waste is being treated at composting plant

अतः महोदय की सेवा में सूचना सादर प्रेषित।

भवदीय,

(तनवीर सिंह मारवाह)

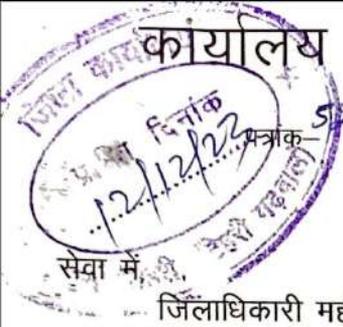
अधिशायी अधिकारी

नगर पालिका परिषद, मुनिकीरेती-ढालवाला

कांयलिय नगर पालिका परिषद देवप्रयाग टिहरी गढ़वाल

30765

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पत्रांक-528 / पी0आई0एल / 2023-24

दिनांक-05/12/23

R.N.-181 / ERK

ADM/OC/LBC-2

पंजिका 13/12 दिनांक 13-12-2023

जिलाधिकारी
टिहरी गढ़वाल
12/12/23

जिलाधिकारी महोदय
टिहरी गढ़वाल

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल (O.A No. 200 of 2014 M.C. Mehta vs Union of India में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय की पत्र सं0-310 / LBC 2023-24 नई टिहरी दिनांक 02 दिसम्बर 2023 के अनुपालन में मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल (O.A No. 200 of 2014 M.C. Mehta vs Union of India में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में निम्न सूचनाएँ चाही गई है, नगर पालिका परिषद देवप्रयाग द्वारा निम्न सूचना तैयार कर महोदय की सेवा में सादर प्रेषित।

Issues	Information Sought	Proceeding
2-Municipal Solid Waste Disposal	1-Per day generation of Solid Waste in each city/town with in the district.	1- 0.8 ton per day .
	2- Quantity of solid waste treatment per day, in each city/town of the district/town of the district.	2- 0.8 ton per day.
	3- The gap in treatment of Solid Waste.	3- There is no gap.
	4- Legacy waste and the time bound plan to treat legacy waste	4-There is no Legacy waste.
	5- The manner of utilization of the treated waste as well as the rejects arising out of remediation of legacy waste.	5-Aerobic system Pit Based Composting Recovery of Recyclable & Rejects is send to Kirtinagar Land fill site.
	6-Current status of dumping of solid waste with reference to location	6- Current status – In NPP Devprayag 100 percent door to door collection. Location-Ward no1 Beli Band Devprayag
3Construction and Demolition waste	1-Total per day generation of C&D Waste within the district. 2-The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	1- 0.1 ton per day 2- Nagar Palika Parishad Devprayag does not have its Plant for treatment of the C&D waste the waste that is generated is used in back filling in low lying areas.

अतः महोदय की सेवा में सूचना सादर प्रेषित।

भवदीय

अधिशारी अधिकारी

नगर पालिका परिषद देवप्रयाग
टिहरी गढ़वाल

District Magistrate
Tehri Garhwal

कार्यालय नगर पालिका परिषद देवप्रयाग जनपद टिहरी गढ़वाल
पत्रांक: 306/पी0आई0एल0विष0/2020-21 दिनांक 25/01/24

सेवामें,

जिलाधिकारी
टिहरी गढ़वाल।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल.में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्रसं0-137/गंगा समिति (2023-24) दिनांक 24/01/2024 के अनुपालन में इस निकाय से सम्बन्धित वांछित सूचना आख्या संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित।
संलग्नक-उपरोक्तानुसार।

भवदीय,

अधिसासी अधिकारी,
नगर पालिका परिषद देवप्रयाग
टिहरी गढ़वाल

District Magistrate
Tehri Garhwal

Issues	Information Sought	Proceeding
2-Municipal Solid Waste Disposal	a. What is the process of disposal of Solid waste	निकाय क्षेत्र में आउटसोर्स एजेंसी द्वारा कूड़ावाहन पहुच मार्ग में कूडा वाहन से एंव जिन स्थलो पर कूडा वाहन नहीं पहुच सकता है वहा पर्यावरण मित्र के द्वारा दो थैलो जैविक-अजैविक थैलो के माध्यम से डोर-टू-डोर कूडे को एकत्रकर कूडा वाहन तक पहुचाया जाता है उसके पश्चात कूडे को बैली वैण्ड के पास एम0आर0एफ0 तक लाया जाता है। जहाँ पर अजैविक कूडे को आइटम वाइज अलग-अलग कर छंटनी कर लिया जाता है एंव काम्पेक्टर के माध्यम से काम्पेक्ट कर विकी हेतु गोदाम में संग्रहित किया जा रहा है। जैविक कूडे को कम्पोस्ट पिट्स में डाला जाता है।
	b. What is the process status of treatment of legacy waste in the areas where legacy waste exist	लिंगेसी वेस्ट नहीं है।
	c. What is the effective plan/action (time bound) to treat the legacy waste in all the cities/town	लिंगेसी वेस्ट नहीं है।
	d. How much is the inward waste?	लिंगेसी वेस्ट नहीं है।
	How much is the recycled/outward waste movement	लिंगेसी वेस्ट नहीं है।
3Constructi on and Demolition waste	a. Status of proposed action planned for construction of treatment plant in all the cities/town?	.निकाय क्षेत्र काफी छोटा है नगर में निर्माण एंव विध्वंस अपशिष्ट की मात्रा अत्यन्त न्यून होती है यदि कोई निर्माण एंव विध्वंस निकलता है तो उसे वही उनके द्वारा ही इस्तेमाल कर लिया जाता है।
	b. How is the waste being disposed at Present?	वार्डन0-01 बैली वैण्ड के पास कूडा निस्तारण केन्द्र नगर पालिका परिषद देवप्रयाग।

अधिशायी अधिकारी
नगर पालिका परिषद देवप्रयाग
टिहरी गढ़वाल

District Magistrate
Tehri Garhwal

कार्यालय नगर पंचायत कीर्तिनगर जनपद टिहरी गढ़वाल

पत्रांक 609 / पी.आई.एल. / 2023-24

दिनांक 05 दिसम्बर 2023

सेवा में,

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई टिहरी में योजित पी.आई.एल.(O.A No. 200 of 2014 M.C. Mehta VS Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या- 310/LBC-I (2023-23) दिनांक 02 दिसम्बर 2023 एवं मा0 राष्ट्रीय हरित प्राधिकरण नई टिहरी में योजित पी.आई.एल.(O.A No. 200 of 2014 M.C. Mehta VS Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन में की गयी कार्यवाही का विवरण बिन्दुवार निम्नवत् सादर प्रेषित है-

Issues	Information Sought / वांछित सूचनाएं	Proceeding / कार्यवाही
2. Municipal Solid Waste disposal	(a) Per day generation of Solid Waste in each city/town with in the district.	0.75 tonne per day
	(b) Quantity of solid Waste treatment per day, in each city/town of the district.	0.75 tonne per day
	(c) The gap in treatment of Solid Waste.	Nil
	(d) Legacy waste and the time bound plan to treat legacy waste.	3000 tonne. Time bound is 15 January 2024.
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Pits Based Aerobic Composting Recovery of Recycable & Rejection send to Land filling
	(f) Current status of dumping of solid waste with reference to location.	wara no. 02 dang dhari moti marg kirtinagar
3. Construction and Demolition waste	(a) Total Per day generation of C&D Waste within the district.	0.1 tonne per day
	(b) The details of plant established for the treatment of C&D waste including the existing capacity and utilization.	Filling in Low lying areas.

अतः सूचना उपरोक्तानुसार सादर प्रेषित।

भवदीय,

अभिषासी अधिकारी,
नगर पंचायत कीर्तिनगर,
टिहरी गढ़वालDistrict Magistrate
Tehri Garhwal

कार्यालय नगर पंचायत कीर्तिनगर जनपद टिहरी गढ़वाल
पत्रांक २२७/गंगा समिति/2023-24 दिनांक २७ जनवरी 2024

सेवा में,

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

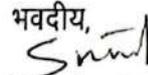
विषय- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० में दिये गये निर्देशों
के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या- 137/गंगा समिति (2023-24) टिहरी
गढ़वाल दिनांक 24 जनवरी 2024 के अनुपालन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल०
(O.ANO. 200 of 2014 M.C. Mehta vs Union of India in the Matter to Ganga Pollution and its
cleaning etc.) के मामले में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं पर चाही गयी सूचना
निर्धारित प्रारूप पर संलग्न सादर प्रेषित है।

अतः सूचना संलग्न सादर प्रेषित।

भवदीय,


अधिसासी अधिकारी,
नगर पंचायत कीर्तिनगर,
टिहरी गढ़वाल।


District Magistrate
Tehri Garhwal

Nagar Panchayat kirtinagar

2- Municipal Solid Waste Disposal

(c) The gap in treatment of solid waste.

1	What is the process of disposal of solid waste?	The solid waste is collected in segregated manner from every premises by door to door collection which is later taken to the landfill at newny sain treaching ground where it is furher segregated and the untreated waste is dumed in the dumping yard.
2	In kirtinagar where does this untreated waste goes?	The waste after being taken to the disposal site is segregated and the dry waste is compacted and the wet waste is kept in the pits to make compost, the remainder is dumped in the dumping yard.

(d) Legacy waste and the time bound plan to treat legacy waste.

1	What is the process status of treatment of legacy waste in the areas where legacy waste exists?	Legacy wate treatment is done by ULB in the year 2023-24.
2	What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?	Currently, there is no legacy waste in the ULB.

3- Construction and Demolition waste

1	Status of proposed action planned for construction of treatment plant in all the cities/town?	For C&D waste place is being Selected for waste disposal.
2	How is the waste being disposed at present?	C&D waste is being disposed at the dump side by the ULB.

Sunit
Executive Officer
Nagar Panchayat Kirtinagar
Tehri Garhwal

W
District Magistrate
Tehri Garhwal

कार्यालय—नगर पंचायत चमियाला टिहरी गढ़वाल

ई0मे0— Npchamiyala@gmail.com

दूरभाष न0—01379—253333

पत्र संख्या — 164 / रिट — पिटिशन / 2022 — 23

दिनांक 03 जनवरी 2024

सेवा में,

जिलाधिकारी
टिहरी गढ़वाल।

विषय— मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में पी0आई0एल0 (O.A.No.200 of 2014 M.C.Mehta VS Union of india में पारित आदेश दिनांक 24.11.2023के अनुपालन के सम्बन्ध में।

महोदय ,

उपर्युक्त विषयक जिलाधिकारी कार्यालय टिहरी गढ़वाल के पत्र संख्या—310/LBC 1 2023-24) टिहरी गढ़वाल दिनांक 02 दिसम्बर 2023 के द्वारा चाही सूचना के अनुपालन में नगर पंचायत चमियाला द्वारा इस निकाय से सम्बन्धित सूचना निम्नानुसार तैयार की गई है।

Issues	Information Sought	Proceeding
2.Municipal solid waste disposal	1.per day generation of solid waste in each city/town with in the district	1. 2 ton per day
	2.Quantity of solid waste treatment per day in each city/town of the district.	2. 2 ton per day
	3.the gap in treatment of solid waste.	3.There is no gap
	4.Legacy waste and the time bound plan to treat legacy waste.	4.There is no legacy waste in ULB area.
	5.The manner of utilization of the treated waste as wel as the rejects arising out of remediation of legacy waste.	5.There is no legacy waste in ULB area.

✓
District Magistrate
Tehri Garhwal

	6.Current status of dumping of solid waste with reference to location.	6.Current status in NP chamiyala all ward 100 percent door to door collection per day.
3.Constrution and Demolition waste	1.Total per day generation of C&D waste within the district 2.The Details of plant established for the existing capacity and capacity utilization.	1. 0.05 ton per day 2. Nagar panchayat chamiyala does not have its plant for treatment of the C&D waste the waste that is generated is used in back filling in low lying areas.

अतः महोदय की सेवा में सादर सूचना प्रेषित है।

03/07/2024
अधिशाली अधिकारी
नगर पंचायत चमियाला
टिहरी गढ़वाल।


District Magistrate
Tehri Garhwal

कार्यलय— नगर पंचायत चमियाला, टिहरी गढवाल ।ईमेल आई० डी०. Email npchamiyala123@Gmail.com phon / no -01379253333

सख्या 184 / गंगा समिति / न०प०च० / 2023-24 दिनांक 25 जनवरी 2024

सेवा मे,

जिलाधिकारी महोदय,
टिहरी(टिहरी गढवाल)।

बिषय:- मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई० एल० में दिये गये दिषा निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त बिषयक आपके कार्यलय के पत्र स० 137 / गंगा समिति (2023-24) टिहरी गढवाल दिनांक 24 जनवरी 2024 के अनुपालन में मा० राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी०आई०एल० (o.AN0.200 of 2014 M.C.Mehta vs Union of india in the Matter to Ganga Pollution and its cleaning etc.) के मामले में पारित आदेश दिनांक 24.11.2023 से सम्बन्धित बिन्दुओं पर चाही गयी सूचनाएं सनग्न प्रारूप में भर कर प्रेषित की जा रही है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित है।

कृपय प्राप्ति स्वीकार करने की कृपा करें।

सलग्न-: यधोपरि

भवदीय,

अधिसासी अधिकारी
नगर पंचायत चमियाला
टिहरी गढवाल ।

District Magistrate
Tehri Garhwal

Nagar panchayt chamiyala Tehri Garhwal,

2. Municipal Solid Waste disposal

{c}- The gap in treatment of Solid Waste

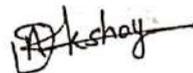
1	What is the process of disposal of solid waste	the solid waste is collected in segregated the manner from every premises by door to door collection which is later taken to the landfill at mukri, andariya (ghansali) where it is further segregated and the untreated waste is dumped in the dumping yard.
2	In chamiyala where docs this untreated waste goes ?	The waste after being taken to the disposal site is segregated and the dry waste is compacted and the wet waste is kept in the pits to make dumped in the dumping yard

(d) Legacy waste and the time bound plan to treat legacy waste.

1	What is the progress status of treatment of legacy waste in the areas where legacy waste exists?-	Legacy waste treatment is done by ulb in the year 2021-2022.
2	What is the effective plan/ action (time bound) to treat the legacy waste in all the cities/towns?	Currently ,there is no legacy waste in the ulb.

3. Construction and Demolition waste

1	Status of proposed action planned for construction of treatment plant in all the cities/ town?	Nagar panchayat chamiyala doesn' t have plant for treatment of C&D waste because of lack of land availability .
2	How is the waste being disposed at present?	Currently C&D waste is used for filling of pits in road and street paths around the ulb area.



Executive officer
Nagar panchayat chamiyala
Tehri Garhwal (UK)!


District Magistrate
Tehri Garhwal

 कार्यालय-नगर पंचायत तपोवन, टिहरी गढ़वाल 

email:-nagarpanchayatpovan@gmail.com

पत्रांक:- 515/मा.न्या./2023

दिनांक:- 04/12/2023

सेवा में,

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय उपरोक्त विषयक आपके कार्यालय संख्या 310/LBC-I (2023-24) टिहरी गढ़वाल दिनांक, 02 दिसम्बर 2023 के संबंध में सम्बन्धित सूचना अनुपालन के साथ प्रेषित की जा रही है।

Issues	Information sought	Proceeding
1 Municipal solid waste disposal	<p>(a) Per day generation of solid waste in each city/ town with in the district.</p> <p>(b) Quantity of solid waste treatment per day, in each city/town of the district.</p> <p>(c) The gap in treatment of solid waste.</p> <p>(d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>(f) Current status of dumping of solid waste with reference to location.</p>	<p>(a) The ULB has 4 wards, Total per day generation of waste from the ULB is <u>1.5 TPD</u></p> <p>(b) Total solid waste being collected separately (Wet & Dry) and <u>1.5 TPD</u> waste has been Treatment per day</p> <p>(c) Everyday</p> <p>(d) No legacy waste is in ULB area.</p> <p>(e) No legacy waste in ULB area.</p> <p>(f) No dumpsites in ULB area, the collected segregated waste has been sent to Nagarpalika muni ki reti solid waste management plant for treatment.</p>
2 construction and demolition waste	<p>(a) Total per day generation of C&D waste within the district.</p> <p>(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.</p>	<p>(a) No C&D waste in ULB area.</p> <p>(b) New ULB, no treatment plant has been constructed yet, C&D waste collected from ULB goes to NH sites for dumping.</p>

अतः सूचना महोदय की सेवा में सादर प्रेषित।

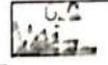
भविष्य

अधिसासी अधिकारी,
नगर पंचायत तपोवन।

District Magistrate
Tehri Garhwal



कार्यालय-नगर पंचायत तपोवन, टिहरी गढ़वाल



email:-nagarpanchayatpovan@gmail.com

पत्रांक- 568 / पी0आई0एल0 2023-2024

दिनांक:- 21/01/2024।

सेवा में,

जिलाधिकारी महोदय,
टिहरी गढ़वाल।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 में दिये गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र संख्या 137/गंगा समिति (2023-24) टिहरी गढ़वाल दिनांक, जनवरी 24/01/2024 मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी0आई0एल0 में दिये गये निर्देशों के क्रम में वांछित सूचना अनुपालन के साथ प्रेषित की जा रही है।

Issues	information required / वांछित सूचनायें	Proceeding / कार्यवाही
1- Municipal solid waste	<p>A- What is the process of disposal of solid waste?</p> <p>B- What is the process status of treatment of legacy waste in the areas where legacy waste exists?</p> <p>C- What is the effective plan/action (time bound) to treat the legacy waste in all the cities/towns?</p> <p>D- How much is the inward waste?</p> <p>E- How much is the recycled /outward waste movement</p>	<p>A- The ULB has 04 wards; Total per day Waste generation from the ULB is 1.5 TPD. Total solid waste collected separately (Wet&Dry) and 1.5 TPD waste has been treatment per day. There are no dumpsites in the ULB area the collected segregated waste has been sent to Solid waste management plant Nagar Palika Parishad muni ki reti for treatment.</p> <p>B- There is No legacy waste is in the ULB area.</p>
2- Constructi on and demolition waste	<p>a- Status of proposed action planned for construction of treatment plant in all the cities / town?</p> <p>b- How is the waste being disposed at present?</p>	<p>A- There is no C&D Dumpsite in ULB area.</p> <p>B- New ULB, No treatment plant has been constructed yet, C&D waste collected from ULB goes to NH sites for dumping.</p>

अतः सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिकासी अधिकारी,
नगर पंचायत तपोवन

District Magistrate
Tehri Garhwal



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eonpgaja-urban@uk.gov.in

॥ कार्यालय, नगर पंचायत गजा, जनपद-टिहरी गढ़वाल ॥

पत्रांक 454 /sbm/2023-24

दिनांक 25 जनवरी, 2024

सेवा में,

जिलाधिकारी,

टिहरी गढ़वाल।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा पी.आई.एल. में दिये गये निर्देश के अनुपालन में सम्बन्ध में।

महोदय,

उपरोक्त विषयक, आपके कार्यालय पत्र संख्या 137/गंगा समिति (2023-24) दिनांक 24 जनवरी, 2024 के अनुपालन में इस निकाय से सम्बन्धित वांछित सूचना आख्या संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्न : उपरोक्तानुसार

Digitally signed by

HARINDER SINGH

Date: 2024.01.25

12:50:43 +05'30'

District Magistrate
Tehri Garhwal

Issues	Information Required / बंदिन सूचना	Proceeding / कार्यवाही
2. Municipal Solid Waste	a. What is the process of disposal of solid waste?	निकाय क्षेत्र में आउटसोर्स एजेंसी के द्वारा 2 मोबाइल कूड़ा वाहन (जैविक व अजैविक बिन के साथ घरेलू बायोमैडिकल वेस्ट सैनेटरी पैड्स, डायपर आदि हेतु अलग कन्टेनर) से डोर-टू-डोर कूड़ा एकत्रीकरण किया जाता है। नगर के जिन स्थलों पर कूड़ा वाहन नहीं पहुँच पाता है वहाँ पर्यावरण मित्र के द्वारा दो शैलों के माध्यम से एकत्रीकरण कर कूड़े को वाहन तक लाया जाता है। जिसके पश्चात कूड़े को वर्तमान में गजा-खाड़ी मोटर मार्ग अवस्थित अस्थाई मैट्रियल रिकवरी फैसिलिटी(MRF) तक लाया जाता है। जहाँ पर अजैविक कूड़े को आइटम वाइज अलग-अलग कर छंटनी कर लिया जाता है एवं काम्पोस्टर के माध्यम से काम्पोस्ट कर रिसाइकलिंग के लिए बिक्री किया जा रहा है। जैविक कूड़े को कम्पोस्ट पिट्स में डाला जाता है। साथ ही घरेलू बायोमैडिकल वेस्ट सैनेटरी पैड्स, डायपर आदि के लिए मशीन लगाई है के द्वारा निस्तारित किया जाता है।
	c. what is the process status of treatment of legacy waste in the areas where legacy waste exist?	लिंगोसी वेस्ट नहीं है।
	d. what is the effective plan / action (time bound) to treat the legacy waste in all the cities/town?	लिंगोसी वेस्ट नहीं है।
	e. How much is the inward waste?	लिंगोसी वेस्ट नहीं है।
	h. how much is the recycled/outward waste movement?	लिंगोसी वेस्ट नहीं है।
3. Construction and Demolition waste	a. status of proposed action planned for construction of treatment plant in all the cities/town?	स्वच्छ सर्वेक्षण टूलकिट में दिए गए दिश्यों के अनुसार 1. Processing plant (geo-tagged) must for >10 Lakh population cities 2. Processing will also cover C & D waste re -used for non -constructional applications -filling of plinth & basement etc, नगर निकाय काफी क्षेत्र काफी छोटा है। नगर में निर्माण एवं विध्वंस अपशिष्ट की मात्रा अत्यंत न्यून होती है। यदि कोई निर्माण एवं विध्वंस अपशिष्ट निकलता है तो उसे जहाँ से वह निकाल रहा है उनके द्वारा ही इस्तेमाल कर लिया जाता है। यदि किसी के द्वारा स्वयं प्रयोग नहीं किया जाता है तो निकाय द्वारा इसके लिए 1 ट्रैक्टर ट्रॉली की व्यवस्था की गई है। जिसमे निर्धारित शुल्क देकर डंप साइट तक ले जाया जाता है। यदि किसी को जरूरत होती है तो वहाँ से ले जा सकता है। इसके साथ ही निकाय को हस्तांतरित होने वाली वन भूमि स्थल पर भी काफी भ्रान होना है।
	b. How is the waste being disposed at	वर्तमान में लोक निर्माण विभाग के द्वारा डम्प साइट को ही चिह्नित किया गया है।

Digitally signed by
HARINDER SINGH
 District Magistrate
 Tehri Garhwal
 Date: 2024.01.25
 12:51:15 +05'30'

Toll Free No.18001804122

01378-221204 /9412988452

e-mail : eonpgaja@gmail.com

eonpgaja-urban@uk.gov.in

R.N.-183 /ERK

पत्रांक सं-13.12.दिनांक-14/12/23

कार्यालय, नगर पंचायत, गजा, जनपद-टिहरी गढ़वाल ।।

पत्रांक 366 /सालिड वेस्ट मैने0/2023-2024

दिनांक 04 दिसम्बर,2023

सेवा में,

जिलाधिकारी,
टिहरी गढ़वाल।

ADM/OC/LBC-II

जिलाधिकारी

टिहरी गढ़वाल।

13/12/23

विषय : मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित पी.आई.एल.(O.A. No. 200 of 2014
M.C. Mahta Vs Union of India में पारित आदेश दिनांक सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय पत्र संख्या 340 दिनांक 02 दिसम्बर,2023 का सन्दर्भ
ग्रहण करने की कृपा कीजिएगा।उक्त के अनुपालन में इस निकाय से सम्बन्धित बिन्दुओं की अनुपालन आख्या को संलग्न
कर आवश्यक कार्यवाही हेतु सेवा में सादर प्रेषित किया जा रहा है।

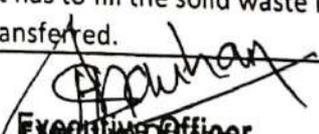
भवदीय

Shauhan

अधिसासी अधिकारी
नगर पंचायत, गजाDistrict Magistrate
Tehri Garhwal

Office Of the Nagar Panchayat Gaja (Tehri Garhwal)

Issues	Information Sought / वांछित सूचनाएं	Proceeding / कार्यवाही
Municipal Solid Waste Disposal	(a) Per day generation of Solid waste in each city / town with in the district.	0.9 MTD
	(b) Quantity of Solid waste treatment per day, in each city / town of the district	0.9 MTD
	(c) The Gap in treatment of Solid Waste.	NIL (Nagar Panchayat Area only 1.07 Sqm. and population as per cences 2011 2098)
	(d) Legacy waste and the time bound plan to treat legacy waste.	NIL
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	N.A
	(f) Current status of dumping of solid waste with reference to location.	Solid waste is not dumped.
Construction and Demolitions Waste.	(a) Total per day generation of C&D Waste within the district	0.68
	(b) The details of plant established for the treatment of C&D waste.	C&D waste is found in very small quantities in urban local bodies. If there is a call for C&D waste from someone, it is only soil. At present, it is not necessary to make a plant with a population of less than 1 lakh. In the urban local body, if C&D waste which is mostly received in the form of soil, the Nagar Panchayat has to fill the solid waste land which is to be transferred.


 Executive Officer
 Nagar Panchayat Gaja
 Distt.- Tehri Garhwal (U.K.)


 District Magistrate
 Tehri Garhwal

30781

Annexure - 2

ADM/00/LBCT/100

100

प्रेषक,

अधिशायी अभियन्ता
सिंचाई खण्ड, नई टिहरी।

सेवा में,

जिलाधिकारी
टिहरी गढ़वाल।

R.N.-1085/ERK

दिनांक-16/12/23

जिलाधिकारी

टिहरी गढ़वाल।

15/12/23

सन्दर्भ- 310/एल0बी0सी0-1(2023-24)/टि0ग0,दिनांक 2.12.2023

पत्रांक- 3190/सि0ख0न0टि0/बाढ़/2023-24,

दिनांक-15.12.2023

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में पी0आई0एल0 (A.O N0-200 Of 2014 M.C Mehta vs union of india मे पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में पी0आई0एल0 A.O N0-200 Of 2014 M.C Mehta vs union of india मे पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में दिये गये निर्देशों के क्रम में चाही गयी सूचना निम्नवत् है-

Issue	information sought/वांछित सूचनाएं	सम्बन्धित विभाग	कार्यवाही /proceeding
5.Regulation of flood plain zone	<ul style="list-style-type: none"> If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district. The details of direct discharge of pollutants by the encroachers by the slide og the ganga and its tributaries in the district. 	राजकीय सिंचाई विभाग	<p>(1)जनपद टिहरी गढ़वाल में भिलंगना नदी(दोनो किनारों पर)- गंगी से घनसाली तक।</p> <p>(2)गंगा नदी (दांये किनारे) देवप्रयाग संगम से ढालावाला डेन मुनीकीरेती तक।</p> <p>(3)भागीरथी(दोनो किनारे)- कोटेश्वर डैम से देवप्रयाग संगम तक।</p> <p>(4)अलकनन्दा(दोनो किनारे पर)श्रीनगर डैम से देवप्रयाग तक।</p> <p>सीमांकन कार्य पूर्ण हो चुका है।</p> <p>(2)उपरोक्त नदियों के तटों पर अतिक्रमण न होने से प्रदूषकों के सीधे निर्वहन सम्बन्धी सूचना शून्य है।</p>

भवदीय

अधिशायी अभियन्ता/नोडल सिंचाई
खण्ड, नई टिहरी

E:\Irrigation\IRRIGATION DEPARTMENT\I.D.NEW TEHRI\LATTER\2023-24\FLOOD.docx

District Magistrate
Tehri Garhwal

कार्यालय मुख्य चिकित्साधिकारी, टिहरी गढवाल। Annexure-E

Email: cmotehri3@gmail.com, cmo.teh.uk@gmail.com PHONE NO- 01376232093

पत्रांक सी0एम0ओ / टि0ग / जैव / चिकित्सा / 2023-24 / 3261 दिनांक 04 दिसम्बर 2023

सेवा में,
प्रभारी अधिकारी,
कृते-जिलाधिकारी
टिहरी गढवाल।

R.N.- 850 / ERK

पंजिका सं0.12 दिनांक-05/12/23

प्रभारी अधिकारी
कृते-जिलाधिकारी
टिहरी गढवाल
4/12/23

विषय - मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0 एल0 (O.A NO. 200 Of 2014 M.C Mehta VS Union Of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक जिला कार्यालय के पत्र संख्या 310/LBC (2023-24) टिहरी गढवाल दिनांक 02 दिसम्बर 2023 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा अवगत कराया गया है कि मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0 एल0 (O.A NO. 200 Of 2014 M.C Mehta VS Union Of India) में मा0 राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 24.11.2023 को आदेश पारित किये गये हैं जिसमें स्वास्थ्य विभाग से सम्बन्धित बिन्दु संख्या 06 सम्बन्धित है, की सूचना चाही गयी है।

01	02	03
6. Bio Medical Waste (जैव चिकित्सा अपशिष्ट)	जनपद में जैव चिकित्सा कचरे का प्रतिदिन का कुल उत्पादन। (A). The Per Day Total Generation of Bio Medical Waste in the District इसके उपचार और निपटान के तरीकें। (B).The Manner of its Treatment And Disposal	जनपद में जैव चिकित्सा कचरे का प्रतिदिन का कुल अनुमानित उत्पादन 60 k.g। The Total estimated daily production of bio Medical Waste in the District is 60 k.g जिला चिकित्सालय बौराडी / उपजिला चिकित्सालय नरेन्द्रनगर समस्त सामु0स्वा0केन्द्र / प्रा0स्वा0केन्द्रों में बायोमेडिकल वेस्ट का निस्तारण M/S M.P.C.C .के माध्यम से किया जाता है तथा जनपद की अन्य उपकेन्द्र आदि इकाईयों में Deep Burial के माध्यम से डिस्पोजल किया जाते है। In DH baurari /SDH narendranagar/all CHC /PHC Bio medical waste Disposal is done By M.P.C.C and in other medical units of district it is done through deep burial.

अतः सूचनार्थ आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य चिकित्साधिकारी,
टिहरी गढवाल।

District Magistrate
Tehri Garhwal

कार्यालय, भूतत्व एवं खनिकर्म विभाग, नई टिहरी, जिला टिहरी गढ़वाल।

संख्या: 422 / भूखनि0वि0-टि0ग0 / विविध / 2023-24,

दिनांक: 06-12-2023

सेवा मे,

जिलाधिकारी,
टिहरी गढ़वाल।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित पी0आई0एल0 (O.A No 200 of 2014 M.C. Mehta VS Union of India) में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध मे।

महोदय,

कृपया उपरोक्त विषयक पत्र संख्या 310/LBC-1 (2023-24) टिहरी गढ़वाल दिनांक 02 दिसम्बर 2023 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसके द्वारा बिन्दु संख्या 07 के सम्बन्ध में सूचना उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के सम्बन्ध में अवगत कराना है, कि गंगा नदी एवं गंगा की सहायक नदीयों में जनपद टिहरी गढ़वाल क्षेत्रान्तर्गत अवैध खनन के 02 प्रकरणों में उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली-2021 के प्राविधानानुसार अर्थदण्ड अधिरोपित किया गया है।

अतः उपरोक्त सूचना अग्रिम कार्यवाही हेतु सादर प्रेषित।

भवदीय

(डॉ० अमित गौरव)

उपनिदेशक / भूवैज्ञानिक

Tehri Garhwal

:: आदेश ::

उप जिलाधिकारी घनसाली द्वारा अपने पत्र संख्या 400/आर0ए0-खनन(2022-23), दिनोंक 09.08.2023 से अवगत कराया गया है कि उनके द्वारा गठित समिति ने दिनोंक 04.08.2023 को संयुक्त निरीक्षण के दौरान ग्राम पडागली मध्ये पुरानी टिहरी जाने वाले मोटर मार्ग पर अवैध रूप से एकत्रित 950 घनमीटर रेत (26 ढेरो में) जब्त करते हुये नियमानुसार नीलामी की कार्यवाही की गई, जिसमें उच्चतम बोली दाता श्री होशियार सिंह पुत्र ठगे सिंह ग्राम पडागली, तहसील घनसाली द्वारा रु. 1,25,500.00 (एक लाख पच्चीस हजार पाच सौ रु.) मात्र के पक्ष बोली संस्तुति सहित स्वीकृति हेतु इस कार्यालय को प्रस्तुत की गई है।

उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली, 2021 के बिन्दु संख्या 14(5)क के अनुसार अवैध एकत्रित/भण्डारित उप खनिज का निस्तारण नीलामी के माध्यम से किया जाना प्राविधानिक है।

अतः उपजिलाधिकारी घनसाली की उपरोक्त संस्तुति रिपोर्ट एवं उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली, 2021 के बिन्दु संख्या 14(5)क के अनुसार अवैध एकत्रित/भण्डारित 950 घनमीटर उप खनिज (रेत) को उप जिलाधिकारी घनसाली द्वारा गठित समिति की संस्तुति के कम में उच्चतम बोलीदाता श्री होशियार सिंह पुत्र ठगे सिंह ग्राम पडागली, तहसील घनसाली द्वारा बोली गई बोली रु. 1,25,500.00 (एक लाख पच्चीस हजार पाच सौ रु.) मात्र की स्वीकृत निम्न शर्तों एवं प्रतिबन्धों के अधीन प्रदान जाती है।

प्रतिबन्ध / शर्तें

1. अनुज्ञाधारक को उपरोक्त बोली रु0 1,25,500/- की धनराशि, 950 घनमीटर उप खनिज की रायल्टी के सापेक्ष क्षतिपूर्ति शुल्क 10% रु0 11970/- (निर्धारित लेखाशीर्षक अलौह धातुकर्म 0853001020100), स्टाम्प शुल्क 02% रु0 2394/- (निर्धारित लेखाशीर्षक 0030021030300) एवं जिला खनिज फाउण्डेशन के अंशदान की धनराशि रायल्टी का 15% रु0 17955/- (PNB Saving account no. 3302000105098740) नई टिहरी में अग्रिम रूप से एक सप्ताह अन्दर जमा किया जाना अनिवार्य होगा उपरोक्त धनराशि जमा होने के उपरान्त 45 दिन की अवधि हेतु जिला खान अधिकारी द्वारा उपखनिज की निकासी हेतु नियमानुसार कार्यवाही की जायेगी
2. अनुज्ञाधारक द्वारा उपखनिज का परिवहन ऑनलाईन ई0 रवन्ना प्रपत्र एम0एम0-11 पर किया जायेगा।
3. अनुज्ञाधारक को उपखनिज उठान का कार्य प्रारम्भ किये जाने से पूर्व उपखनित भण्डारित क्षेत्र का सीमाबन्धन राजस्व विभाग के माध्यम से कराया जाना अनिवार्य होगा।
4. प्रश्नगत क्षेत्र में उपखनिज उठान कार्य में किसी प्रकार की दुर्घटना हेतु अनुज्ञाधारक स्वयं उत्तरदायी होंगे।
5. अनुज्ञाधारक द्वारा ग्राम पडागली मध्ये पुरानी टिहरी जाने वाले मोटर मार्ग पर अवैध रूप से एकत्रित 950 घनमीटर रेत (26 ढेरो) से इतर कही अन्यत्र उठान/चुगान कार्य नहीं करेगा, सीमाओं के आधार पर ही कार्य करना होगा। अन्यत्र स्थान पर उठान/चुगान किये जाने पर नियमानुसार कार्यवाही की जायेगी।
6. अनुज्ञाधारक द्वारा प्रश्नगत क्षेत्र में उपखनिज उठान का कार्य इस प्रकार किया जायेगा कि पर्यावरण एवं परिस्थितिकी पर किसी प्रकार का प्रतिकूल प्रभाव न पड़े एवं अवैध भण्डारित स्थल से उपखनिज को सड़क मार्ग तक छोड़े-खच्चरो के माध्यम से लाना होगा।

4/

District Magistrate
Tehri Garhwal

7. अवैध भण्डारित उपखनिज के उठान कार्य सूर्योदय से सूर्यास्त तक ही अनुमन्य होगा, को प्रारम्भ एवं कार्य समाप्ति की सूचना उप जिलाधिकारी घनसाली को मय फोटोग्राफ उपलब्ध कराया जाना अनिवार्य होगा, भण्डारित उपखनिज के उठान की साप्ताहिक रिपोर्ट उपजिलाधिकारी, घनसाली के माध्यम से जिला कार्यालय को प्रस्तुत की जायेगी।
8. यदि अनुज्ञाधारक द्वारा निर्धारित अवधि अन्तर्गत निर्धारित मात्रा नहीं उठायी जाती है तो अनुज्ञाधारक को अतिरिक्त समय/अवधि प्रदान नहीं की जायेगी।
9. भण्डारित उपखनिज के सम्बन्ध में किसी प्रकार की शिकायत प्राप्त होने पर अनुज्ञा निरस्त करने हेतु विभाग स्वतंत्र होगा एवं किसी भी प्रकार का विवाद उत्पन्न होने पर आवेदक स्वयं उत्तरदायी होगा।
10. उत्तराखण्ड उपखनिज परिहार नियमावली-2023 एवं उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली, 2001 में निहित शर्तों तथा शासन प्रशासन द्वारा समय-समय पर जारी शासनादेशों का कड़ाई से अनुपालन करना होगा।
11. अनुज्ञाधारक द्वारा निर्धारित उपरोक्त शर्तों का अनुपालन न किये जाने की दशा में अनुमति स्वतः ही निरस्त समझी जायेगी।

(मयूर दीक्षित)
जिला अधिकारी,
टिहरी गढ़वाल।

कार्यालय-जिला अधिकारी, टिहरी गढ़वाल।

संख्या- 460 /30- 125 (2022-23), दिनांक, नई टिहरी, 23 अगस्त, 2023

प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- वरिष्ठ पुलिस अधीक्षक, टिहरी गढ़वाल।
- 2- प्रभागीय वनाधिकारी, टिहरी वन प्रभाग, टिहरी।
- 3- सहायक सम्भागीय परिवहन अधिकारी, टिहरी गढ़वाल।
- 4- उपजिलाधिकारी घनसाली/उपनिदेशक/भूवैज्ञानिक, भूतत्व एवं खनिकर्म इकाई, टिहरी गढ़वाल/तहसीलदार घनसाली उक्त अनुज्ञा के प्रतिबन्ध/शर्तों का नियमित अनुश्रवण करेंगे तथा अनुज्ञा के विरुद्ध किसी भी प्रकार की अनियमितता पाये जाने पर तत्काल नियमानुसार कार्यवाही करना सुनिश्चित करेंगे।
- 5- श्री होशियार सिंह पुत्र ठगे सिंह ग्राम पडागली, तहसील घनसाली को इस निर्देश से कि उपरोक्त घनराशि अग्रिम रूप से जिला खान अधिकारी टिहरी गढ़वाल के माध्यम से निर्धारित लेखा शीर्षक में जमा कर चालान की प्रति एक सप्ताह अन्दर इस कार्यालय को उपलब्ध करवाना सुनिश्चित करें।

W
जिला अधिकारी,
टिहरी गढ़वाल।

District Magistrate
Tehri Garhwal

कार्यालय, भूतत्व एवं खनिकर्म विभाग, जनपद टिहरी गढ़वाल।

संख्या: 110/भू0खनि0वि0-टि0ग0/नो0/2023-24,

दिनांक: 23/06/2023

नोटिस

ग्राम पंचायत खाण्ड बिडकोट

(ग्राम प्रधान/ग्राम पंचायत विकास अधिकारी खाण्ड बिडकोट)

विकास खण्ड थौलधार, तहसील कण्डीसौड,
जनपद टिहरी गढ़वाल।

अवगत करना है, कि जिलाधिकारी महोदय टिहरी गढ़वाल के आदेश संख्या 625/30-ए0जे0ए0(2022-23) दिनांक नई टिहरी जून 14, 2023 के माध्यम से आप के पक्ष में ग्राम खाण्ड बिडकोट, तहसील कण्डीसौड, जनपद टिहरी गढ़वाल क्षेत्रान्तर्गत उपखनिज के चुगान हेतु अल्प अनुज्ञा निर्धारित शर्तों के अधीन स्वीकृत की गयी। उक्त के क्रम में अधोहस्ताक्षरी कार्यालय द्वारा ऑनलाईन पोर्टल पर पंजीकरण कर ई-पंजीकरण संख्या MO59024269 निर्गत की गयी।

उक्त अनुज्ञा हेतु प्राप्त सूचनाओं एवं ऑनलाईन ई-पंजीकरण पोर्टल के अवलोकन पर दृष्टिगत हुआ है, कि उक्त अनुज्ञा के ई-पंजीकरण पोर्टल संख्या MO59024269 से दिनांक 14.06.2023 से दिनांक 22.06.2023 तक कुल 526 टन उपखनिज के ई-स्वन्ना (फार्म-जे0) नियमों के विपरीत निर्गत किये गये हैं। जोकि उत्तराखण्ड खनिज (अवैध खनन, परिहवन एवं भण्डारण का निवारण) नियमावली, 2021 का उल्लंघन है।

अतः आपके द्वारा उक्त अनुज्ञा के ई-पंजीकरण पोर्टल संख्या MO59024269 से दिनांक 14.06.2023 से दिनांक 22.06.2023 तक कुल 526 टन उपखनिज के ई-स्वन्ना (फार्म-जे0) नियमों के विपरीत निर्गत किये जाने के सम्बन्ध में अपना लिखित प्रति उत्तर अभिलेखीय साक्ष्य सहित 03 कार्यदिवस के अन्तर्गत अधोहस्ताक्षरी के कार्यालय में प्रस्तुत करना सुनिश्चित करें। निर्धारित समयावधि के अन्तर्गत आपका प्रतिउत्तर प्राप्त न होने तथा उत्तर संतोषजनक न पाये जाने की दशा में उत्तराखण्ड खनिज (अवैध खनन, परिहवन एवं भण्डारण का निवारण) नियमावली, 2021 में निहित प्रावधानानुसार आपके विरुद्ध वांछित अग्रेत्तर कार्यवाही अमल में लायी जायेगी।

भवदीय,

उपनिदेशक/भूवैज्ञानिक

संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यावाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उत्तराखण्ड, देहरादून।
2. जिलाधिकारी, टिहरी गढ़वाल।

उपनिदेशक/भूवैज्ञानिक

District Magistrate
Tehri Garhwal

NGT Urgent

ED TC <hoptc@thdc.co.in>

Fri, Dec 8, 2023 at 3:09 PM

To: dmtehari@gmail.com

Cc: Laxmi Prasad Joshi ED <lpjoshi@thdc.co.in>, Virendra Singh <omsemhm.safety@thdc.co.in>, Vipin Saklani DGM <vipinsaklani@thdc.co.in>

Dear Sir,

In reference to issue at point no. 8 regarding maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries by concerned hydro project, it is to submit that in compliance to NGT order dated 09.08.2017 details of daily inflow and outflow at Tehri HPP for the entire preceding month is sent to Nodal Officer; the Managing Director, UJVNL, GMS Road, Dehradun in the 1st week of every month. Report till the month of Nov-2023 has been sent to UJVNL.

It is also to submit that daily outflow from Tehri dam is always maintained more than 15% of the inflow

सादर सहित,

अधिसाशी निदेशक (TC & APP)-सचिवालय
टीएचडीसी इंडिया लिमिटेड
भागीरथीपुरम टिहरी गढ़वाल-249124
+91-1376-236312

From: dmtehari@gmail.com**To:** "ED TC" <hoptc@thdc.co.in>, "Amar Nath Tripathy" <antripathy@thdc.co.in>**Sent:** Thursday, December 7, 2023 11:06:11 AM**Subject:** NGT Urgent

[Quoted text hidden]


District Magistrate
Tehri Garhwal



टीएचडीसी इंडिया लिमिटेड THDC INDIA LIMITED

(भारत सरकार एवं उ.प्र. सरकार का संयुक्त उपक्रम)
(A joint venture of Govt. of India & Govt. of UP)

In reference to letter dated 06.09.2023 regarding compliance of directions passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in PIL (O.A. No. 200 of 2014-M.C. Mehta's matter related to The Ganga Pollution and its cleaning etc. the submission of Tehri/Koteshwar HEP(THDCIL) for page no. 07, issue no. 3 of Bhagirathi Basin is as follows:-

THDCIL is always releasing water from its Tehri Hydro Power Complex consisting of Tehri HPP and Koteshwar HEP adhering to e-flow gazette notification issued on 10.10.2018. Further, CWC provide discharge to be released, considering requirement of irrigation and drinking water in the downstream from Tehri/Koteshwar HEPs which is more than the flow requirement as specified by NGT.

Submitted please.


11/11/23

(Abhishek Gaur)
GM (Planning)
THDCIL, Tehri


District Magistrate
Tehri Garhwal



टीएचडीसी इंडिया लिमिटेड THDC INDIA LIMITED

(भारत सरकार एवं उ.प्र. सरकार का संयुक्त उपक्रम)
(A Joint venture of Govt. of India & Govt. of UP)

Catchment Area Treatment (CAT)

THDC was initially carrying out Catchment Area Treatment (CAT) in the catchment of 'high' and 'very high' erodability classification based on the earlier CAT Plan formulated by the State Forest Deptt. Under which an area of 22,746 Ha. was treated up to March'94. Subsequently, it was decided to treat only the direct draining catchment of 'high' and 'very high' erosion class, based on the satellite imageries. Accordingly, a CAT Plan, 1994 was formulated for the treatment of an additional catchment area of 13500 Ha. in addition to area treated earlier.

Based on the recommendations of Hanumantha Rao Committee (HRC) it was decided by the Govt. in Dec'98, that the project would undertake CAT in the entire degraded catchment, in areas of 'high' and 'very high' erosion class, after excluding the areas already treated. The total degraded area to be treated was 52,204 ha. The entire area of 52,204 ha. including 44157 ha. of forest land and 8047 ha. of agricultural land has been treated. The total works in the 52204 ha. of area have been completed under the Tehri Dam Catchment Area Treatment Plan .


2/11/23

(Abhishek Gaur)
GM (Planning)
THDCIL, Tehri


District Magistrate
Tehri Garhwal